



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,1st April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/50/2016	SRI ANIT CHETRI and 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS	MR.A C BORBORA MRS.R BORBORA MR.M SMITH MS.M DUTTA	MS.M HAZARIKA(Sr.Adv.)(R-8) GA, ASSAM MS.S KHOUND(R-8) SC, WATER RESOURCE(MR.B.CHETRI) MR.R K BORA
2	WITH PIL/74/2019	ON THE DEATH OF SANTI LAL ACHARJEE, HIS LEGAL HEIR SMTI. SUMITA ACHARJEE Versus THE STATE OF ASSAM AND ORS	MR G P BHOWMIK MS. J PURKAYASTHA MR. S S ROY	MR.T J MAHANTA MR. P J PHUKAN GA, ASSAM MR. A C BURAGOHAIN MR. Y DOLOI (R- 1,2&3) MR. R K D CHOUDHURY, A.S.G.I. MR. P P DUTTA MR. R HAZARIKA, ADDL. AG, ASSAM MS. P BHATTACHARJEE
	WITH I.A./1340/2015 in PIL/74/2019	SANTI LAL ACHARJEE Versus THE STATE OF ASSAM AND ORS	MRG P BHOWMIK MS.J PURKAYASTHA MR.S S ROY	MR.P J PHUKAN GA, ASSAM MR.P BORAH
3	WITH PIL/38/2022	ORIENTAL RURAL DEVELOPMENT SOCIETY AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H K DAS (AMICUS CURIAE) MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	GA, ASSAM MR. N M DUTTA (R-4,5) MR. S C KHOUND (R-4,5)

4	I.A.(Civil)/4019/2018 FIXED in WA/11891/2018	THE STATE OF MIZORAM AND 4 ORS Versus SMTI LALTHANGKIMI AND 106 ORS	MR. A K SARMA MS. P BHATTACHARYA MR H J TAMULI ADDL. A.G., MIZORAM GA, MIZORAM	MR. P D NAIR (R1, R3, R6, R9-R33, R36, R38-R41, R43-R44, R46, R49, R52, R59-R60, R65, R67, R70, R72, R78-R84, R86-R89, R91, R93, R96-R99) MR G ALAM (R1, R3, R6, R9-R33, R36, R38-R41, R43-R44, R46, R49, R52, R59-R60, R65, R67, R70, R72, R78-R84, R86-R89, R91, R93, R96-R99) MR. H ROHMAN (R1, R3, R6, R9-R33, R36, R38-R41, R43-R44, R46, R49, R52, R59-R60, R65, R67, R70, R72, R78-R84, R86-R89, R91, R93, R96-R99) MR. D NAG (R1, R3, R6, R9-R33, R36, R38-R41, R43-R44, R46, R49, R52, R59-R60, R65, R67, R70, R72, R78-R84, R86-R89, R91, R93, R96-R99)
	WITH WA/11891/2018 (Filing Number)	THE STATE OF MIZORAM AND 4 ORS Versus SMTI LALTHANGKIMI AND 106 ORS		
5	ITA/12/2022 FIXED	THE COMMISSIONER OF INCOME TAX AND ANR.	MR. S C KEYAL MR H GUPTA	
		Versus SHANKAR LALL GOENKA		
6	I.A.(Civil)/2341/2022 WITH PIL/14/2020 (D/O), PIL/18/2008 (D/O), REVIEW PET./115/2010 (D/O) in PIL/29/2022	SMT. SABITRI SINGHA AND 33 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM SC, FOREST ASSTT.S.G.I.
	WITH PIL/29/2022	SMT. SABITRI SINGHA AND 33 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. U N CHATTRY MR. O LASKAR MRS. K SARMA	GA, ASSAM MR. S P CHOUDHURY MR. P MAHANTA MR. R B GOHAIN SC, FOREST MR MRINMAY KHATANIAR, COMMISSIONER MR PRITAM MAHANTA, COMMISSIONER ASSTT.S.G.I.
7	Cont.Cas(C)/765/2023 FIXED	DR. PROTIM SHARMA Versus BISWARANJAN SAMAL AND 2 ORS	MR. Y S MANNAN MS N DEKARAJA	MR. D SAIKIA (r-3) MR D KALITA (R-1) MR. K GOGOI (r-2,3) MR. D NATH (R-1) MR P BORAH (r-2)
8	I.A.(Civil)/2366/2023 B/O, IN PIL/55/2017 (D/O) in PIL/55/2017	MS. ABANTEE DUTTA, Versus THE STATE OF ASSAM and 9 ORS.	MR. V RAJKHOWA MR A.J.SARMA	GA, ASSAM SC, HEALTH
9	WP(C)/5805/2023	MADHABI CHANGMAI Versus THE UNION OF INDIA AND 6 ORS	MR. P K GOGOI MR. A BURAGOHAIN	MR. S S ROY (R-1,2,3,4,5 AND 6) DY.S.G.I.
10	PIL/3/2024	DIPAK BORA Versus THE STATE OF ASSAM AND 6 ORS	MR R P SHARMA MR. P N SHARMA MR R DHAR MR N N UPADHYAYA	SC, HIGHER EDU MR. N NATH (r-3,4) MR N TALUKDAR (r-3,4) MR. B B KAKATI MS D BORUAH (r-3,4)
11	I.A.(Civil)/48/2024 in WA/15315/2023	THE STATE OF ASSAM AND ANR. Versus BIKRAM NATH AND 6 ORS.	MR. D NATH SR. GA, ASSAM	

	WITH WA/15315/2023 (Filing Number)	STATE OF ASSAM AND OTHERS Versus BIKRAM NATH B	MR. D NATH	
12	Cont.Cas(C)/173/2024	ANJAN KUMAR BHATTACHARJEE Versus POMI BARUAH	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	
13	I.A.(Civil)/870/2024 in WA/2293/2024	THE STATE OF ASSAM AND ORS Versus SAIFUL ISLAM	MR. N J KHATANIAR SC, EDU	GA, ASSAM
	WITH WA/2293/2024 (Filing Number)	The State Of Assam And 2 Ors Versus Saiful Islam And 3 Ors	MR. NAYAN JYOTI KHATANIAR	
14	I.A.(Civil)/872/2024 in WA/476/2024	THE STATE OF ASSAM AND ORS Versus DEBASHREE TAID	MR. N J KHATANIAR SC, EDU	GA, ASSAM
	WITH WA/476/2024 (Filing Number)	THE STATE OF ASSAM Versus DEBASHREE TAID AND 2 ORS F	MR. N J KHATANIAR	
15	I.A.(Civil)/927/2024 in WA/252/2023	AUNTYS CREATION Versus THE UNION OF INDIA AND 4 ORS	MR D K DAS MR D K DAS MR H BETALA MR C KUMAR	SC, C.G.C. SR. GA, ASSAM
	WITH WA/252/2023	THE STATE OF ASSAM AND 2 ORS. Versus AUNTYS CREATION AND 2 ORS.	MR. D NATH SR. GA, ASSAM	MR D K DAS (r-1) MRS. A GAYAN MRS. A GAYAN MR H BETALA (r-1) MR. T DOLEY DY.S.G.I.
	WITH I.A.(Civil)/2475/2023 in WA/252/2023	SUALKUCHI TAT SILPA UNNAYAN SAMITI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M BISWAS MS. S MEDHI MR. P MAHANTA MR. R B GOHAIN MS C DAS F. K. AHMED	GA, ASSAM
16	WITH WA/284/2023	THE STATE OF ASSAM AND 2 ORS. Versus JAGADAMBA TEXTILE	MR. D NATH	MR. D K DAS (r-1) MRS. A GAYAN, CGC DY.S.G.I.
17	WITH WA/288/2023	THE STATE OF ASSAM AND 2 ORS Versus GOENKA SYNTHETICS	MR. D NATH SR. GA, ASSAM	MR D K DAS (r-1) MRS. A GAYAN, CGC MR H BETALA (r-1) MR C KUMAR (r-1) DY.S.G.I.
18	WITH WA/289/2023	STATE OF ASSAM Versus M S R CHOUDHARY	MR. D NATH SR. GA, ASSAM	MR. D K DAS MRS. A GAYAN, CGC DY.S.G.I.
19	WITH WA/290/2023	STATE OF ASSAM AND ORS Versus KESHAV TEXTILE	MR. D NATH SR. GA, ASSAM	MR. D K DAS MRS. A GAYAN, CGC MR H BETALA MR C KUMAR DY.S.G.I.
20	WITH WA/291/2023	STATE OF ASSAM Versus LOKNATH FABRICS	MR. D NATH MR. D NATH	MR. D K DAS MRS. A GAYAN, CGC DY.S.G.I.
21	WITH WA/292/2023	STATE OF ASSAM Versus S VINAYAK TEXTILE	MR. D NATH SR. GA, ASSAM	MR D K DAS (r-1) MRS. A GAYAN, CGC MR H BETALA (r-1) MR C KUMAR (r-1) DY.S.G.I.

22	WITH WA/293/2023	STATE OF ASSAM Versus HEERA COLLECTION	MR. D NATH SR. GA, ASSAM	MR D K DAS (r-1) MRS. A GAYAN, CGC MR H BETALA (r-1) MR C KUMAR (r-1) DY.S.G.I.
23	WITH WA/294/2023	THE STATE OF ASSAM AND 2 ORS. Versus SETHI SAREES	MR. D NATH	MR. D K DAS MRS. A GAYAN, CGC MR H BETALA MR C KUMAR DY.S.G.I.
24	WITH WA/295/2023	THE STATE OF ASSAM AND 2 ORS. Versus BUWARI SILK HOUSE AND ORS.	MR. D NATH	MR. D K DAS MRS. A GAYAN, CGC
25	WITH WA/297/2023	THE STATE OF ASSAM AND 2 ORS. Versus DIGH BANI AND 2 ORS.	MR. D NATH	MR D K DAS (r-1) MRS. A GAYAN, CGC MR H BETALA (r-1) MR C KUMAR (r-1)
26	WITH WA/298/2023	THE STATE OF ASSAM AND 2 ORS. Versus NISHANT ENTERPRISE AND 2 ORS.	MR. D NATH	MR. D K DAS MRS. A GAYAN, CGC MR H BETALA MR C KUMAR
27	WITH WA/299/2023	THE STATE OF ASSAM AND 2 ORS. Versus SINGHAL TEXTILES AND 2 ORS.	MR. D NATH	MR. D K DAS MRS. A GAYAN, CGC
28	WITH WA/300/2023	THE STATE OF ASSAM AND 2 ORS. Versus MEM SAAB AND 2 ORS.	MR. D NATH	MR. D K DAS MRS. A GAYAN, CGC
29	WITH WA/301/2023	THE STATE OF ASSAM AND 2 ORS. Versus SAMRATH TEXTILE AND 2 ORS.	MR. D NATH	MR D K DAS MR. D K DAS MRS. A GAYAN, CGC MR H BETALA MR C KUMAR
- FOR FRESH ADMISSION WITH STAY/BAIL -				
30	WA/52/2024 CAVT./289/2023	AMULYA PRASAD SAIKIA Versus RUPALI NARAH AND 7 ORS. B	MR. P MAHANTA MR. R B GOHAIN MS P BORA MS C DAS	SC, ELEM. EDU GA, ASSAM MR. B K DAS MR. D DEKA (R-7) FOR CAVEATOR
31	WA/80/2024	THE STATE OF ASSAM AND ANR. Versus BHASKAR KONWAR AND 4 ORS.	MR. D NATH MR. D NATH SR. GA, ASSAM	MR. M KHAN MS J AKTAR (R-1)
32	WA/82/2024	THE STATE OF ASSAM AND ANR Versus KAMAL DIHINGIA AND 3 ORS.	MR. D NATH SR. GA, ASSAM	
33	WA/102/2024 CAVT. NO.03252/024, CAVT./325/2024	KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY AND 2 ORS Versus JAYANTA KUMAR SARMA AND ANR	MR. K N CHOUDHURY MR. P J PHUKAN	MR. M K CHOUDHURY MR. M SARMA SC, U G C FOR CAVEATOR
	WITH I.A.(Civil)/921/2024 in WA/102/2024	KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY AND 2 ORS Versus JAYANTA KUMAR SARMA AND ANR	MR. K N CHOUDHURY MR. P J PHUKAN	MR. M K CHOUDHURY MR. M SARMA SC, U G C FOR CAVEATOR
34	WP(C)/1148/2024	M/S SAHAS AND ANR. Versus PUNJAB NATIONAL BANK AND ANR.	MR. A K PURKAYASTHA MR. M K MAJUMDAR MR. S SHARMA	SC, PNB
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				

35	PIL(Suo Moto)/1/2024	IN RE- XX Versus STATE OF ASSAM AND 8 ORS.	MR. T J MAHANTA (SC, GHC)	
36	PIL/19/2024 B/O	RAHUL ROY Versus THE STATE OF ASSAM AND 3 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, SILCHAR MUNICIPAL BOARD GA, ASSAM
37	WA/53/2024	BIPLAB MEDHI Versus THE STATE OF ASSAM AND 4 ORS. F	MD S HOQUE MR. M DEKA	GA, ASSAM SC, PWD
38	WP(C)/1075/2024	SASHI MAHESWARI Versus THE GAUHATI HIGH COURT AND ANR	MR K K MAHANTA (Sr. Advocate) MS N BEGUM	SC, GHC
39	WP(C)/1739/2024	THE UNION OF INDIA AND 2 ORS. Versus DHANYA KANTA BORA	MRS. R DEVI	
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
40	PIL/17/2021	ARINDAM DEB AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR M GOSWAMI MR S BORTHAKUR MS. P BORAH	MR S DUTTA (R-4) MR. U K NAIR (R-9,10) GA, ASSAM MR. S P CHOUDHURY (r- 11) MR. A CHETRY (R-9,10) MR. M GOSWAMI MR R SINGHA MR. M P SARMA (R-9,10) MR. S DUTTA (R-4) MR A CHAKRABORTY (R- 9,10) MR K BISWAKARMA(r-11) MS S PATOWARY MS B DEVI (r-11)
41	WA/242/2022	MD. BABUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A K PURKAYASTHA MR. S K DAS	GA, ASSAM MR. P CHOUDHURY (R-5) MR. B D DEKA (R-5) MR. M DAS (R-5) SC, REVENUE
42	WA/398/2023 FIXED	THE STATE OF ASSAM Versus BOBBY DEKA AND 16 ORS.	MR. D NATH	MR B P BORAH (r- 2,7,12,16) MR P J DUTTA (r-2,7,12,16) MS. R DUTTA (r-1,3 to 6,8 to 11,13,15,17)
43	WP(C)/2151/2023	FAKAR UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	MR B SINHA	SC, CO OP MR. S HAZARIKA (r-8) MS. J BURAGOHAİN (r-8) MR. A METO (r-8)
44	ITA/1/2024	MUKAND POLY PRODUCTS Versus PRINCIPAL COMMISSIONER OF INCOME TAX GUWAHATI-2 AND ANR.	DR. ASHOK SARAF MR P K BORA	SC, INCOME TAX
45	WA/11/2024	SHAFIQL ISLAM KHAN Versus NAIMUDDIN AND 4 ORS.	MR. P J SAIKIA, SR. ADV MR. A M KHAN MR S ISLAM MR T T MONI	SC, P AND R.D.
46	PIL/15/2024 FIXED	ASSAM ENVIRO-LEGAL PROTECTION SOCIETY Versus THE STATE OF ASSAM AND 5 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, REVENUE SC, P W D

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LEAVE NOTE OF ADVOCATES FOR 01/04/2024

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1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
6)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
7)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
8)	MR. B NATH	22-03-2024	To	05-04-2024
9)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
10)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
11)	MR. K P PATHAK	22-03-2024	To	05-04-2024
12)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
13)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

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[For Monday,1st April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/5761/2023	SMTI. MAYURAKSHI KAKATI Versus THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
2 Cont.Cas(C)/171/2024	SRI TAGAR DEKA Versus DR. J B EKKA AND ORS	MR S N KRISHNATRAYA MR B M DEKA MS D MAHANTA MAYUR DAS MS P DEKA	
3 Cont.Cas(C)/174/2024	DHANJIT DAS Versus CHANDAN SARMA	MR. M MAHANTA MR. T K MISRA	
4 WP(C)/771/2024	ATAUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 3ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM SC, IRRIGATION
5 WP(C)/991/2024 FIXED	GANESH BALMIKI Versus THE STATE OF ASSAM AND5 ORS	MR. S C BISWAS MR. F A HASSAN MS. U NANDA MR. P S BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, FOREST
6 WP(C)/1270/2024 FIXED	SAMBHARU RAY Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS A DAS MR D BANIA MR. F A HASSAN MR. P S BISWAS MS A BORAH MS. J GHOSH MS. R DEVI	SC, AG (A AND E) SC, P W D SC, FINANCE
7 WP(C)/1295/2024	PRANJAL KATAKI AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MS. R DUTTA	SC, FOREST
8 WP(C)/1298/2024 FIXED	THE TEZPUR ADVOCATES ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
9 WP(C)/1347/2024 FIXED	SUMTINTHANG HMAR Versus THE STATE OF ASSAM AND 7 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM SC, REVENUE SC, DIMA HASAO

	WITH I.A.(Civil)/958/2024 in WP(C)/1347/2024	SUMTINTHANG HMAR Versus THE STATE OF ASSAM AND 7 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM SC, DIMA HASAO SC, REVENUE
10	WP(C)/1712/2024	MD. SAIFUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA MS R DUTTA	SC, P AND R.D. GA, ASSAM SC, FINANCE
11	WP(C)/1725/2024 B/O	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT SC, FINANCE
12	WP(C)/1726/2024	DR. JOYDEEP PURKAYASTHA Versus THE UNION OF INDIA AND 4 ORS	MR S BORTHAKUR MR R SENSUA MR. K MOHAMMED G KAUSHIK	DY.S.G.I.
13	WP(C)/1730/2024	PREM KUMAR SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. S P CHOUDHURY MR K BISWAKARMA	GA, ASSAM
14	WP(C)/1733/2024	SANDHYA SUKLABAIDHYA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
15	WP(C)/1740/2024	MOKSHADA SHARMA KATAKI Versus ASSAM GRAMIN VIKASH BANK AND 4 ORS	MR. K SARMA MR. S BORUAH	SC, A G V B
16	WP(C)/1761/2024	ABUL KASHEM AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	SC, P AND R.D. SC, FINANCE
17	WP(C)/1765/2024	KARABI DEKA SAUD Versus THE STATE OF ASSAM AND 4 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM SC, REVENUE
18	WP(C)/1773/2024	KIRAN KUMAR PEGU Versus THE STATE OF ASSAM AND 9 ORS	MR G G GOGOI A TALUKDAR	SC, P AND R.D. GA, ASSAM SC, FINANCE
19	WP(C)/1776/2024	NIRON CHANDRA BORUAH Versus THE STATE OF ASSAM AND 9 ORS	MR G G GOGOI A TALUKDAR	SC, P AND R.D. GA, ASSAM SC, FINANCE
20	WP(C)/1777/2024	TILAK BORUAH Versus THE STATE OF ASSAM AND 9 ORS	MR G G GOGOI A TALUKDAR	SC, P AND R.D. GA, ASSAM SC, FINANCE
21	WP(C)/1797/2024	BHARAT SINGH Versus THE UNION OF INDIA AND 2 ORS	MS S BORA MR. P BORAH	DY.S.G.I.
		ORDER (IMPLEADMENT OF PARTY)		
22	I.A.(Civil)/944/2024 in WP(C)/1423/2024	DEEPALI RAVI Versus THE GAUHATI HIGH COURT AND 11 ORS	MR. K K DEY MR V K BAROOAH	GA, ASSAM SC, GHC
	WITH WP(C)/1423/2024	DEEPALI RAVI Versus THE STATE OF ASSAM AND 10 ORS	MR. K K DEY MR V K BAROOAH	GA, ASSAM SC, GHC
		ADMISSION		
23	WP(C)/7804/2017 FIXED	EXTC-61624-RECT/BB SAHAB SINGH Versus THE UNION OF INDIA and 3 ORS.	MS U DAS MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	MRS. R DEVI (CGC) ASSTT.S.G.I.
24	WP(C)/5820/2021 FIXED	JOY NARAYAN SARMA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI MR. A R TAHBILDAR	SC, P H E SC, FINANCE

25	WP(C)/5217/2022 FIXED	ASHIA BEGUM AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MRS. R DEVI	MR. A CHOUDHURY (r-5,6) SC, CO OP MR. S ISLAM (r-5,6) MS. A KAUSHAR (r-5,6)
26	WP(C)/501/2023 FIXED	BACCHU DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, P W D
27	WP(C)/900/2023 FIXED	KHAGEN KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY	MR. K N CHOUDHURY (R8) GA, ASSAM MR. B RAHMAN (R8) N GAUTAM (R8) SC, REVENUE
28	WP(C)/1507/2023	MS. NAZIMA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA	GA, ASSAM MR. A PHUKAN (R-1 & R-2) SC, FINANCE
29	WP(C)/1652/2023	NRIPEN BORUAH Versus THE STATE OF ASSAM AND 7 ORS	MR. P BORAH MRS K M SAIKIA	MR. C S HAZARIKA (R-1, R-2, R-4, R-6 & R-8) GA, ASSAM MR P NAYAK (R-3 & R-5) SC, HOUSING AND URBAN AFFAIRS SC, FINANCE
30	WP(C)/3489/2023	RATHINDRA NARAYAN GOSWAMI AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM SC, APDCL
31	WP(C)/3754/2023	PRAFULLA KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MRS B BHUYAN MR. A K BHUYAN MRS. R S DEURI	GA, ASSAM SC, AG SC, FINANCE
32	WP(C)/4991/2023	SASWATI ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR H BEZBARUA MR. U SARMA K. KALITA	GA, ASSAM
33	WP(C)/5741/2023	AMNIKA THAOSEN AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	GA, ASSAM SC, PWD SC, DIMA HASAO SC, FINANCE
34	WP(C)/6035/2023	BINOY KUMAR BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR S N KRISHNATRAYA MR R DHAR L J BAISHYA	GA, ASSAM
35	WP(C)/6192/2023	KASHYAP JYOTI BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR M CHOUDHURY MR P J DAS	SC, P AND R.D. GA, ASSAM
36	WP(C)/6379/2023	MINTU SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. K D SARMA MR A BASUMATARY	GA, ASSAM
37	WP(C)/6863/2023 FIXED	PREMALATA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. T DEURI MR. D J DAS MR D S DEKA MS N MAHANTA MS A DAS	GA, ASSAM
38	WP(C)/837/2024 FIXED	PURNIMA MILI Versus THE STATE OF ASSAM AND 2 ORS	MR P R SARMA MR D MEDHI MR. S. PEGU MR. A HUDA	GA, ASSAM

ORDERS

39	Cont.Cas(C)/603/2020 FIXED	KUSHAL CHAMUAH AND 2 ORS Versus ABHIJIT SARMA BARUAH AND 3 ORS	MS. S D SAIKIA MR. R SARMAH MR. P M KALITA	MR B D DAS MR B D DAS MR H K SARMA MR H K SARMA MRS R DEKA MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK MR. D THAOSEN MR. D THAOSEN MR. D THAOSEN
	WITH I.A.(Civil)/2594/2022 in Cont.Cas(C)/603/2020	ABHIJIT SARMA BARUAH Versus KUSHAL CHAMUAH AND 2 ORS	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK	MR. R SARMAH
	WITH I.A.(Civil)/2664/2022 in Cont.Cas(C)/603/2020	SMT. JYOTI SANGITA DUTTA AND 2 ORS. Versus KUSHAL CHAMUAH AND 2 ORS	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK	MR. R SARMAH
40	WITH WP(C)/6255/2019	PUTUL BARUAH AND 8 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 3 ORS.	MS B DEVI MR. R SARMA MS. S D SAIKIA MRS. G M D BAISHYA	SC, APDCL
41	Cont.Cas(C)/167/2022	CHANDRAMA DEKA Versus JAYANT NARLIKAR	MD M S ALI	MR P NAYAK
42	Review.Pet./113/2023 WITH WP(C)/883/2017(D/O)	COAL INDIA LTD. AND 5 ORS. Versus PODUGU RAMESH @ P RAMESH	MR M Z AHMED MR. A M DUTTA	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI
43	Cont.Cas(C)/188/2023	MD. RIAZUL KARIM Versus J. B. EKKA AND ANR	MR. D P BORAH MR B PAUL MR U GHOSH	MR. P HANDIQUE
44	WP(C)/3871/2023 FIXED	LACHIT CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K MEDHI P. SWARGIARY MR K K MEDHI	GA, ASSAM
45	Cont.Cas(C)/38/2024	AKHTARA BEGUM CHOUDHURY Versus DR. ASHUTOSH BARMAN	MR. M R SODIAL MR S AHMED MR K BROOK MS S Z HAYAT MS B H SHIRIN	MR A CHALIHA MR M BHUYAN
46	I.A.(Civil)/528/2024 in WP(C)/5383/2023	MRS. CHAMPAWATI PATAR Versus THE GOVERNMENT OF ASSAM AND 7 ORS	MR. A NARZARI MS. S T BOKTH	GA, ASSAM SC, APSC
	WITH WP(C)/5383/2023	MRS. CHAMPAWATI PATAR Versus THE GOVERNMENT OF ASSAM AND 7 ORS	MR. A NARZARI MS. S T BOKTH	GA, ASSAM MR. C BORUAH (R-6,8) MR. C BORUAH (R-6,8) MR. R BORO (R-6,8) MR A BORUAH (R-6,8)

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LEAVE NOTE OF ADVOCATES FOR 01/04/2024

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1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
6)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
7)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
8)	MR. B NATH	22-03-2024	To	05-04-2024

9)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
10)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
11)	MR. K P PATHAK	22-03-2024	To	05-04-2024
12)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
13)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
14)	MR D K MISHRA	01-04-2024	To	01-04-2024
15)	MR B PRASAD	01-04-2024	To	01-04-2024
16)	MR. M SARANIA	01-04-2024	To	03-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,1st April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7028/2017 WITH LCR	HALIMA KHATUN @ HALIMON BEWA Versus THE UNION OF INDIA and 3 ORS	MR. U DAS MR. D SARMAH	GA, ASSAM ASSTT.S.G.I.
2	WP(C)/6293/2019 WITH LCR	LAL BHANU @ LALBHANU NESSA Versus THE UNION OF INDIA AND 5 ORS.	MRS. R S DEURI J RABHA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/7101/2019	NIRAKUL SARKAR Versus THE UNION OF INDIA AND 6 ORS.	MR. H N SARMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/7239/2019 WITH LCR	BASANTI SARKAR @ BASANTI DEVI Versus THE UNION OF INDIA AND 5 ORS	MR. B CHOWDHURY MR. G SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/360/2020 WITH LCR	ANITA MAJUMDER Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR I HOQUE MD. I HUSSAIN MR. A Z AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/410/2020 WITH LCR	SAMOSHTHA BHANU @ SAMARTO BHANU (B) Versus THE UNION OF INDIA AND 5 ORS	MR. M R SODIAL MR S AHMED MR K BROOK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	WP(C)/441/2020 WITH LCR	MALBAR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. MD S HOQUE MR. M DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
8	WP(C)/442/2020 WITH LCR	PRAFULLA DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MS A BORAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/445/2020 WITH LCR	ABDUL KARIM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

10	WP(C)/2472/2020 WITH LCR	MADAN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. I AHMED MS R BISWAS MR. K M HASSAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WP(C)/2840/2020 WITH LCR	JILEKHA BIBI @ JELEKHA BIBI @ JALIKA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/5491/2020 WITH LCR	MOHED ALI @ MOBED ALI @ MOBOT ALI Versus THE UNION OF INDIA AND 5 ORS	MR. B CHOWDHURY MR A H AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	WP(C)/687/2021 WITH LCR	MD. ASLAM MANSOORI Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/4836/2022	SMT. BIMALA NAMASUDRA Versus THE UNION OF INDIA AND 6 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S. TODI MR R HOQUE	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
15	WP(C)/1716/2024	HABIBAR RAHMAN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
16	WP(C)/1717/2024	MUSSTT ALEKJAN BEGUM @ ALEKJAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MD. A HUSSAIN MR. A S CHOUDHURY MR. K ALOM MR. T ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
17	WP(C)/1767/2024	SAMIM ALI @ MD SAMIM @ SAMIM Versus THE UNION OF INDIA AND 5 ORS	MR. R SARMA MAHIBUR RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<u>ADMISSION</u>				
18	WP(C)/597/2017 WITH LCR	FULMOTI NESSA Versus THE UNION OF INDIA and 3 ORS.	MR.R ISLAM MR.A T SARKAR MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/642/2017 WITH LCR	MD. ABDUR RAHMAN @ HAFIZ MD. ABDDUR RAHMAN Versus THE UNION OF INDIA and 4 ORS.	MR.H R KHAN MS.N GOSWAMI MS.K BORA MS.L DAS	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/1069/2017 WITH LCR	SUBHASH MAJUMDAR Versus THE UNION OF INDIA and 3 ORS.	MR.D HUSSAIN MR.M ALI MRS.M SARMA MR.F HAQUE	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/1086/2017 WITH LCR	SWARUPA RANI PAUL @ SWARUPA PAUL @ SEEMA Versus THE UNION OF INDIA and 4 ORS.	MS.G DEKA MRK KALITA MR.R DASGUPTA	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/1656/2017 WITH LCR	AMIR UDDIN Versus THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MR.D HUSSAIN MS.T BEGUM MR.A M ALAMAN	GA, ASSAM ASSTT.S.G.I.
23	WP(C)/2261/2017 WITH LCR	ASMINA BEGUM Versus THE UNION OF INDIA and 6 ORS.	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.
24	WP(C)/2324/2017 WITH LCR	JESMINA BIBI @ JESMINA BEGUM Versus THE STATE OF ASSAM and 3 ORS.	MR. U DAS MS. R NEWAR MR. D K BAGCHI MR. D SARMA	GA, ASSAM MR. D K SAIKIA MR. J PAYENG (R- 1,2,& 3) MS. G HAZARIKA (R-4) ASSTT. S.G.I. ADDL. AG, ASSAM
25	WP(C)/2624/2017 WITH LCR	FULCHAN ALI Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.S AHMED	GA, ASSAM

26	WP(C)/2635/2017 WITH LCR	NIYATI NAMASUDRA Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
27	WP(C)/3789/2017 FIXED, WITH WP(C)/3785/2017 (D/O)	AKLIMA KHATUN Versus THE UNION OF INDIA and 9 ORS.	MR.M R KHANDAKAR	GA, ASSAM SC, ASEC SC, ELECTION COMMISSION. ASSTT.S.G.I.
28	WP(C)/4933/2017 WITH LCR	ABDUL LATIF Versus THE UNION OF INDIA and 9 ORS.	MR.I H BARBHUIYA MSR RAJKHOWA	GA, ASSAM ASSTT.S.G.I.
29	WP(C)/6669/2018 WITH LCR	SAYED AZAHARUL ISLAM Versus UNION OF INDIA AND 7 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS P BARMAN MR. V KUMAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
30	WP(C)/6703/2018	IMAN ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M A SHEIKH MR M HUSSAIN MS F INTAZ MR. K U AHMED	SC, NRC MR. K BORUAH (R7) MR. M ALOM (R7) ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
31	WP(C)/54/2019	MD. AHED ALI AND 3 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MS G PARMAWI MR S Z AHMED MS. D BORA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
32	WP(C)/71/2019 WITH LCR	DILIP BISWAS Versus THE UNION OF INDIA AND 8 ORS.	MS. D GHOSH MR. M AHMED MR. M HASHAN	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
33	WP(C)/268/2019 FIXED, WITH LCR	KULSUM @ KULSUMA @ KULSUM Versus THE UNION OF INDIA AND 7 ORS	MRS S N KHANDAKAR MR. M A LASKAR MR. S AHMED MR K TALUKDAR	MR. S C KEYAL SC, NRC MS. A VERMA MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
34	WP(C)/5694/2019	MUSTT. RUPJAN BIBI @ RUPJAN Versus THE UNION OF INDIA AND 5 ORS.	MR. S CHOWDHURY MR E SHITIRI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
35	WP(C)/6685/2019 WITH LCR	MANOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
36	WP(C)/7041/2019 WITH LCR	MANJUWARA BEGUM @ MANSURA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR H R A CHOUDHURY MR. J M SULAIMAN MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
37	WP(C)/2607/2020 WITH LCR	ARCHANA TARAFDAR Versus THE UNION OF INDIA AND 4 ORS.	MR A A DEWAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

38	WP(C)/2829/2020 WITH LCR	JAMIRON NESSA @ JAMIRON KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. I A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
39	WP(C)/3350/2020 WITH LCR	AZIMAN NESSA @ AZIMAN KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
40	WP(C)/462/2021 WITH LCR	MD. FAZLUL HAQUE Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ORDERS				
41	I.A.(Civil)/4122/2017 IN WP(C)/6667/2017 (D/O) in WP(C)/6667/2017	BADAL CH. SILL @ BADAL CH. SEAL Versus THE UNION OF INDIA and 4 ORS.	MR.B MUKHERJEE MR. S BISWAS	GA, ASSAM ASSTT.S.G.I.
42	Review.Pet./45/2020 IN WP(C)/227/2018 (D/O), WITH LCR	MD. NOOR AHMED Versus THE UNION OF INDIA AND 5 ORS	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
43	Review.Pet./71/2020 IN WP(C)/6826/2018 (D/O)	MUSSTT. KARIMON NESSA AND 4 ORS Versus UNION OF INDIA AND 5 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
44	W.P.(CrI.)/1/2023	SMT. NENGAH KHONGSAI AND 2 ORS Versus THE UNION OF INDIA AND 5 ORS	MR S DUTTA MR P KATAKI MS. S. MOCHAHARI MR. S DUTTA	GA, ASSAM MR. U K GOSWAMI DY.S.G.I.
45	I.A.(Civil)/719/2024 IN WP(C)/316/2023 (D/O) in WP(C)/316/2023	JOHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 01/04/2024

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1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
6)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
7)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
8)	MR. B NATH	22-03-2024	To	05-04-2024
9)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
10)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
11)	MR. K P PATHAK	22-03-2024	To	05-04-2024
12)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
13)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
14)	MR D K MISHRA	01-04-2024	To	01-04-2024
15)	MR B PRASAD	01-04-2024	To	01-04-2024
16)	MR. M SARANIA	01-04-2024	To	03-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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2:00 PM to 4:30 PM

[For Monday, 1st April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/7357/2023	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
2 WP(C)/521/2024 FIXED	M/S BIVA BAKERS Versus THE UNION OF INDIA AND 5 ORS	MS N SAIKIA MR A SAIKIA	DY.S.G.I. SC, INDUSTRIES AND COMMERCE
3 WP(C)/1306/2024 FIXED	RANGLAL MANDAL Versus THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM SC, AFDC
4 WP(C)/1326/2024 FIXED	PRABIR NANDI Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	GA, ASSAM
5 WP(C)/1406/2024 FIXED	LALIT CHAMUAH Versus THE STATE OF ASSAM AND 7 ORS	MR. R P SARMAH MR. S DIHINGIA MR I HASSAN MS. K DAS	SC, FOREST
6 WP(C)/1581/2024 FIXED	M/S KALAPAHAR INDANE GAS AGENCY Versus THE INDIAN OIL CORPORATION LIMITED AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS	SC, I O C
7 WP(C)/1582/2024 FIXED	M/S HELLO INDANE GRAMIN VITRAK Versus THE INDIAN OIL CORPORATION LIMITED AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS	SC, I O C
8 WP(C)/1583/2024 FIXED	M/S INDHAN Versus THE INDIAN OIL CORPORATION LIMITED AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS	SC, I O C
9 WP(C)/1742/2024	MUJIBUR RAHMAN @ MAZIBUR RAHMAN Versus THE UNION OF INDIA AND 4 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	DY.S.G.I. SC, WATER RESOURCE
10 WP(C)/1743/2024	AMAR JYOTI DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. R DE MS. D PATHAK	GA, ASSAM SC, BTC

11	WP(C)/1747/2024	SHANKAR ROY Versus THE STATE OF ASSAM AND 2 ORS	MR. A H M R CHOUDHURY	GA, ASSAM SC, FINANCE SC, REVENUE
12	WP(C)/1754/2024	LALIT CHANDRA TAMULI Versus THE UNION OF INDIA AND 2 ORS.	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH	DY.S.G.I.
13	WP(C)/1755/2024	M/S D. KUMAR AND SALES AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SARMA	SC, P H E SC, FINANCE
14	WP(C)/1756/2024	M/S D. KUMAR AND SALES AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M SARMA	SC, P H E SC, FINANCE
15	WP(C)/1762/2024	JBL ELITE RESIDENCY FLAT OWNERS ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, S.M.B.
16	WP(C)/1769/2024	M/S D. KUMAR AND COMPANY AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SARMA	SC, P H E SC, FINANCE
17	WP(C)/1775/2024	IMAN ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BISWAS S K DAS	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM SC, REVENUE
18	WP(C)/1784/2024	PRASANTA BORTHAKUR Versus THE STATE OF ASSAM AND 5 ORS	MR. S BORA MS J RAJKUMARI	SC, P H E SC, FINANCE
19	WP(C)/1790/2024	TIBBAHAN HAJOARY Versus THE STATE OF ASSAM AND 6 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	SC, BTC SC, IRRIGATION SC, FINANCE
20	WP(C)/1794/2024	NABA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. M H ANSARI MR. S ALIM	SC, PWD SC, EDU
21	WP(C)/1796/2024	SHAHIDA AHMAD Versus THE STATE OF ASSAM AND 6 ORS	MR. A ROSHID MS. T BEGUM	SC, P AND R.D. GA, ASSAM
22	WP(C)/1798/2024	M/S D. KUMAR AND COMPANY AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SARMA	SC, FINANCE SC, P H E
23	WP(C)/1799/2024	M/S DAISY INDUSTRIES Versus THE STATE OF ASSAM AND 5 ORS	MR S HOQUE MR. M DEKA MS. E SIDDIQUI	SC, AGRI. DEPARTMENT
ORDER (STAY VACATING)				
24	I.A.(Civil)/928/2024 in WP(C)/7639/2022	THE COMMISSIONER AND SECRETARY AND 2 ORS Versus SMTI. LOKHI PRAVA PEGU		
	WITH WP(C)/7639/2022	SMTI. LOKHI PRAVA PEGU Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. A GOGOI	GA, ASSAM
ADMISSION				
25	WP(C)/2875/2022	MUSLIM ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR P SARMA	GA, ASSAM MR. B GOGOI (r-3,4) MR P NAYAK (r-3,4) MR A CHALIHA (r-3,4) MR M BHUYAN (r-3,4)
26	WP(C)/4856/2023 B/O	RAJIB KAKATY Versus THE INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR. B P BORAH MR P J DUTTA MR H MAZUMDER	SC, I O C
27	WP(C)/5681/2023 FIXED, AT 10:15 AM	M/S ASSAM TRADES AND ELECTRICALS Versus THE STATE OF ASSAM AND 7 ORS	MS TOSHISENLA A LONGKUMER	SC, P AND R.D. GA, ASSAM SC, ASEC

28	WP(C)/6036/2023	KAKO TEA PVT. LTD. Versus THE UNION OF INDIA AND 5 ORS	MS N SAIKIA MRS. R MAHANTA MS A JHA	MR. R K BHATRA (r-4) MR. A SAIKIA (r-4) MS P HUJURI (r-4) DY.S.G.I. SC, INDUSTRIES AND COMMERCE SC, NEDFI GA, ASSAM
29	WP(C)/56/2024	MD SHAHINUR ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR A AHMED N ISLAM MD A ISLAM	
ORDERS				
30	Cont.Cas(C)/149/2022 FIXED	AMAL BHATTACHARJEE Versus JOYDEEP SUKLAIYA AND ANR	MR. K A MAZUMDER MR E AHMED MR A HAI	MR. K KONWAR (R-2) MR. S DUTTA (R-2)
31	Cont.Cas(C)/708/2022 FIXED	NAVIN KUMAR GOENKA AND 3 ORS Versus GYANENDRA DEV TRIPATHI, IAS AND 2 ORS	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	MR. D SAIKIA (r-1) MR. R BORPUJARI (r-1) MR. D NATH (R-2,3) MS. N BORDOLOI (r-1)
32	Cont.Cas(C)/626/2023 B/O	M/S GLOBAL ASSOCIATES AND ANR Versus DIBYAJYOTI DUWARAH AND 3 ORS	MR. S BORA MS J RAJKUMARI	MR. P N GOSWAMI MR. D GOGOI MR. R R Gogoi
33	Cont.Cas(C)/630/2023 B/O	M/S EASTER ENTERPRISE AND ANR Versus DIBYAJYOTI DUWARAH AND 3 ORS	MR. S BORA MS J RAJKUMARI	MR. P N GOSWAMI (R-1) MR. D GOGOI(R-1) MR. R R Gogoi(R-1)
34	Cont.Cas(C)/648/2023	MD. JAN MOHAMMAD TALUKDAR Versus AKASH DEEP AND 3 ORS	MR P SARMA	MR. D SAIKIA (R-1) MR. D SAIKIA (R-1) MR. B CHOUDHURY (R-3,2) MR. B CHOUDHURY (R-3,2) MR P NAYAK (R-3,2) MR P NAYAK (R-3,2)
35	I.A.(Civil)/849/2024 IN WP(C)/372/2024 (D/O) in WP(C)/372/2024	M/S AIR TRANSPORT CORPORATION ASSAM PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	D DAS D GUPTA	SC, INDUSTRIES AND COMMERCE
36	WP(C)/1181/2024 FIXED	HITENDRA PEGU Versus UNION OF INDIA AND 4 ORS	MR. D P BORAH	MR. S S ROY (R-2,3) MR. S BORTHAKUR(R-2,3) MR. S BORTHAKUR(R-2,3) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 01/04/2024

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1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
6)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
7)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
8)	MR. B NATH	22-03-2024	To	05-04-2024
9)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
10)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
11)	MR. K P PATHAK	22-03-2024	To	05-04-2024
12)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
13)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
14)	MR D K MISHRA	01-04-2024	To	01-04-2024
15)	MR B PRASAD	01-04-2024	To	01-04-2024
16)	MR. M SARANIA	01-04-2024	To	03-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 1st April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Arb.P./18/2024	M/S B. B. ELECTRICALS Versus THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	DY.S.G.I.
2	Arb.P./19/2024	SMTI SHAMPA GANGULY Versus MS MATRI BHUMI DEVELOPER	MS. J CHETTRY	
3	Cont.Cas(C)/170/2024	CHAYA DUTTA Versus NIBEDITA DUTTA	MR S BORTHAKUR MR P H KONWAR	
4	WP(C)/1541/2024 FIXED	SANJIB CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR D BARMAN MR A I TALUKDAR	GA, ASSAM SC, REVENUE
5	WP(C)/1573/2024 FIXED	M/S LARUA SAMABAI SAMITI LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	GA, ASSAM
6	WP(C)/1711/2024	JUNMONI DAS @ JONAMANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
7	WP(C)/1715/2024	GOLAP HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	SC, ELEM. EDU GA, ASSAM
8	WP(C)/1718/2024	SUNDURI BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC ASSAM STATE LEGAL SERVICE AUTHORITY
9	WP(C)/1720/2024	MD. BAHAR UDDIN AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. K JAIN	SC, REVENUE
10	WP(C)/1721/2024	MANJULA Versus THE STATE OF ASSAM AND 5 ORS	MR. B K SEN MR A HUSSAIN N HASAN I KHATOON P SINGH	GA, ASSAM
11	WP(C)/1722/2024	GAIL (INDIA) LTD AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, GST DY.S.G.I.

12	WP(C)/1732/2024	ARVIND KUMAR SINGH Versus THE STATE OF ASSAM AND 5 ORS.	MR P KATAKI MRS R BEGUM MS N KASHYAP	SC, P AND R.D. GA, ASSAM SC, REVENUE
13	WP(C)/1734/2024	ARUN SAIKIA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR B SINHA MR D K DEY MS T DEBNATH	GA, ASSAM
14	WP(C)/1738/2024	UPPER ASSAM PETROCOKE PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
15	WP(C)/1741/2024	UPPER ASSAM PETROCOKE PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
16	WP(C)/1745/2024	GOALPARA WHOLESALE CONSUMERS CO. OPERATIVE SOCIETY LTD. GOALPARA Versus THE STATE OF ASSAM AND 4 ORS 4	MR F Z MAZUMDER	GA, ASSAM
17	WP(C)/1753/2024	CLIFORD SANGMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. M R KHANDAKAR	GA, ASSAM SC ASSAM STATE LEGAL SERVICE AUTHORITY SC, FINANCE
18	WP(C)/1757/2024	KAMAL KRISHNA GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM SC, REVENUE
19	WP(C)/1763/2024	GANESH TAMULI ENGINEERING PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
20	WP(C)/1764/2024	MAINA DEVI CHORARIA Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
21	WP(C)/1766/2024	GANESH TAMULI ENGINEERING PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
22	WP(C)/1768/2024	MS. KIRON MEDHI Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
23	WP(C)/1778/2024	PANIRAM KALITA Versus THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
24	WP(C)/1780/2024	PANIRAM KALITA Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
25	WP(C)/1783/2024	SANJIB SHARMA Versus THE STATE OF ASSAM AND 4 ORS	K U AHMED	GA, ASSAM
26	WP(C)/1787/2024	NASIRAN KHATUN @ NASIRON BIBI Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	SC, ASLSA GA, ASSAM SC, FINANCE
27	WP(C)/1788/2024	M/S TULSHYAN ELECTRICALS Versus THE STATE OF ASSAM AND 2 ORS	DR ANKIT TODI MS M PARBIN	SC, TAXES

28	WP(C)/1791/2024	LAKSHI GORH Versus THE STATE OF ASSAM AND 6 ORS	MR MINTU SAIKIA MS R DUTTA	GA, ASSAM
29	WP(C)/1792/2024	PROBIN BORA Versus UNION OF INDIA AND 7 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	GA, ASSAM SC, NHAI SC, REVENUE AND DISASTER MANAGEMENT DEPT DY.S.G.I. SC, NHIDC
30	WP(C)/1793/2024	CHANDAN KUMAR ROY Versus THE STATE OF ASSAM AND 9 ORS	MR. M MAHANTA MR A KALITA MR N KALITA	GA, ASSAM SC, FOREST SC, REVENUE
ORDER (IMPLEADMENT OF PARTY)				
31	I.A.(Civil)/850/2024 in WP(C)/1372/2024	MOSTAFA ALOM AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A M KHAN MR T T MONI MR Z RAHMAN	GA, ASSAM
	WITH WP(C)/1372/2024	MOSTAFA ALOM AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A M KHAN MR T T MONI MR Z RAHMAN	GA, ASSAM
ADMISSION				
32	WP(C)/3147/2023 B/O	SUNIRMAL BHATTACHARJEE AND ANR Versus THE UNION OF INDIA AND 2 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR. K GOGOI DY.S.G.I. SC, HEALTH
33	WP(C)/4107/2023 FIXED	SHIW NATH SINGH Versus THE STATE OF ASSAM AND 4 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	MR G N SAHEWALLA (R-5) GA, ASSAM MD ASLAM (R-5) MS. M BARMAN MR N ANIX SINGH (R-5) MR. S S ROY MR M SAHEWALLA MR M SAHEWALLA MR H K SARMA (R-5)
34	WP(C)/4163/2023 FIXED	AMAL CHANDRA BORA Versus THE STATE OF ASSAM AND 4 ORS.	MR B D DAS MR H K SARMA MS B B HUSSAIN MR. H R DAS	SC, HIGHER EDU MR. J K GOSWAMI MR. J BARMAN MR D J BORO
35	WP(C)/4631/2023 FIXED	GARG POLY INDUSTRIES AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MS M HAZARIKA MR D KHAN	SC, P H E SC, FINANCE
36	WITH Cont.Cas(C)/517/2018	SRK METALS AND PLASTICS (PVT.) LTD. Versus SIDDHARTH SINGH AND 4 ORS.	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1-R5) MR. R R Gogoi (R1-R5)
37	WITH Cont.Cas(C)/101/2019	GARY POLY INDUSTRIES AND ANR. Versus SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI MR. R R Gogoi
	WITH I.A.(Civil)/1196/2020 in Cont.Cas(C)/101/2019	GARG POLY INDUSTRIES AND ANR. Versus NARAYAN DAS AND 2 ORS.	MR D KHAN	
38	WITH Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. Versus SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI (R3, R4) MR. R R Gogoi (R3, R4)
	WITH I.A.(Civil)/1193/2020 in Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. Versus NARAYAN DAS AND 2 ORS.	MR D KHAN	
39	WITH WP(C)/5273/2023	SRK METALS AND PLASTICS PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MS M HAZARIKA MS K LOYA MR D KHAN	SC, FINANCE SC, P H E

40	WP(C)/7046/2023 FIXED	DHANJIT KUMAR PATHAK Versus THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST DY.S.G.I.
41	WP(C)/7208/2023 FIXED	MOHAMMAD WAISDULLAH @ MD. WAISDULLAH Versus UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	SC, GST DY.S.G.I.
42	WP(C)/7253/2023 FIXED	RAJAN RABHA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. A MANNAF MD A S ALI MR. A HOQUE	GA, ASSAM C.G.C. MRS S BARUAH MS. S BARUAH DY.S.G.I. SC, REVENUE
43	WP(C)/7299/2023 FIXED	M/S N PLUS R BRICK INDUSTRY AND ANR Versus THE STATE OF ASSAM AND 23 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	GA, ASSAM MR. A K PURKAYASTHA (R-15,18 to 24) MR. S R BORUAH (r-8,10 to 14)) MR. S SHARMA (R- 15,18 to 24) B RONGHANGPI (R- 15,18 to 24) SC, REVENUE SC, PCB
44	WP(C)/7364/2023 FIXED	CHITTARANJAN BARUAH Versus THE UNION OF INDIA AND 8 ORS	MR. B K MAHAJAN MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM MR. B GOSWAMI (ADDL. ADV. GENERAL, ASSAM) SC, NHAI MRS. R DEVI MRS. R DEVI DY.S.G.I. SC, NHIDC SC, REVENUE
45	WP(C)/267/2024 FIXED	MADAN BAIDYA Versus THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
46	WP(C)/371/2024 FIXED	RAJESH MITTAL Versus UNION OF INDIA	MR. A K GUPTA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
47	WP(C)/683/2024 FIXED	SRI SUBHASH AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION
48	WP(C)/1135/2024 FIXED	ASSAM CRICKET ASSOCIATION Versus THE UNION OF INDIA AND 4 ORS	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA	DY.S.G.I.

ORDERS

49	Review.Pet./99/2023 IN WP(C)/1749/2022 (D/O)	GABINDA DEB Versus BIJOY KRISHNA DAM AND 5 ORS.	MR H R A CHOUDHURY MR. S K GHOSH MR F U BARBHUIYA MR. M A CHOUDHURY MR. M ALAM	MR. S BANIK MS F AHMED
50	I.A.(Civil)/3519/2023 FIXED in WP(C)/6117/2023	TAIJUDDIN AHMED, Versus SAKLA M E MADRASSA,	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR MS S.KHATUN	MR. A ALI
	WITH WP(C)/6117/2023	SAKLA M E MADRASSA Versus THE STATE OF ASSAM AND 11 ORS.	MR. D P CHALIHA MR. A ALI MR. Y ALI S ALI	GA, ASSAM MR. T AHMED (r-11 and 12)
51	WP(C)/1032/2024 FIXED	GITUL MEDHI Versus THE STATE OF ASSAM AND 8 ORS	MS. N S THAKURIA MR. G K THAKURIA	SC, TRANSPORT DEPARTMENT, ASSAM SC. BTC

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LEAVE NOTE OF ADVOCATES FOR 01/04/2024

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1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
6)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
7)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
8)	MR. B NATH	22-03-2024	To	05-04-2024
9)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
10)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
11)	MR. K P PATHAK	22-03-2024	To	05-04-2024
12)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
13)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
14)	MR D K MISHRA	01-04-2024	To	01-04-2024
15)	MR B PRASAD	01-04-2024	To	01-04-2024
16)	MR. M SARANIA	01-04-2024	To	03-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,1st April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/4064/2016 (AT 12:55 PM)	ASSAM CARBON WORKERS and EMPLOYEES UNION Versus THE MANAGEMENT OF ASSAM CARBON PRODUCTS LTD.	MR.A DASGUPTA MS.B DAS MR.R SARKAR	MR.S N SARMA MR.K KALITA MR.A JAHID
ADMISSION				
2	WP(C)/282/2018 FIXED	SUMANA SAHA Versus THE STATE OF ASSAM	MR. M DEKA MR. S. RAHMAN MR. MD S HOQUE MS. S N RENGMA	MR. A DEKA (SC, SECONDARY EDU. DEPT.)
3	WP(C)/539/2018 WITH WP(C)/724/2009 (D/O), WP(C)/1103/2009 (D/O)	MUSHARRAF HUSSAIN Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. M H TALUKDAR MR A ALI	DR. B AHMED MR. P J PHUKAN GA, ASSAM MR. N HAQUE (R6, 8 AND 9) MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A K AZAD (R6, 8 AND 9) MR. A K AZAD (R6, 8 AND 9) MR. S R BARBHUIYA (R6, 8 AND 9) MR M HUSSAIN (R6, 8 AND 9)
	WITH I.A.(Civil)/3087/2018 in WP(C)/539/2018	SHRI MINHAZ UDDIN AHMED Versus SHRI MUSHARRAF HUSSAIN AND 8 ORS.	DR. B U AHMED MR. A K AZAD	MR. A R SIKDAR
4	WP(C)/4672/2018 FIXED	ARUN CHANDRA CHOWDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR. A AHMED MR. N BARMAN MS. R R RAJKUMARI MS. D GOSWAMI MS. A THEYO	GA, ASSAM MR DEBA KUMAR DAS MR. S DEKA MR. M PATHAK (R5) MS. P BHUYAN MS. J BORO MS. M M KATAKI MS. D R DEKA (R5)

5	WP(C)/1760/2019 FIXED	RABINDRA DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR D N BHATTACHARYYA SC, FCSCA GA, ASSAM SC, APSC MR J PAYENG (r-5,6) MR. A SARMA MR E SHITIRI MR. C BASUMATARY
6	WP(C)/3403/2019	PRADIP SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN GA, ASSAM SC, REVENUE SC, FINANCE
7	WP(C)/4487/2019 B/O	TAPAN KUMAR DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN MR D SENAPATI MS. S TODI ASSTT.S.G.I.
8	WP(C)/7361/2019	AMIYA KUMAR DAS Versus THE FOOD CORPORATION OF INDIA AND 5 ORS.	MR. P K MEDHI MR. S K TALUKDAR SC, F C I
9	WP(C)/9305/2019	BINAY KUMAR KALITA AND 10 ORS. Versus THE STATE OF ASSAM AND 61 ORS.	MR. K N CHOUDHURY MR. M AHMED SC, APSC MR. U K NAIR(R10, R37, R38, R40-R46, R48, R50- 58, R60) MR R SINGHA (R10, R37, R38, R40-R46, R48, R50- 58, R60) SC, FINANCE
WITH			
10	WP(C)/1993/2020	GIRI KUMAR BISWAKARMA Versus THE STATE OF ASSAM AND 61 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MR. U K NAIR GA, ASSAM SC, APSC MR R SINGHA MR P R SARMA SC, FINANCE DEPTT.
WITH			
I.A.(Civil)/1032/2020 in WP(C)/1993/2020			
11	WP(C)/1451/2021	GIRI KUMAR BISWAKARMA Versus THE STATE OF ASSAM AND 61 ORS RULI PATHAK AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR MR H GUPTA (R-1,2,3) ASSTT.S.G.I.
12	WP(C)/5940/2022	DILIP KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A BHATTACHARYA MR. P K DAS MR S PAUL SC, IRRIGATION
13	WP(C)/8297/2022 FIXED	DR. JYOTI GOGOI Versus THE STATE OF ASSAM AND 8 ORS	MRS. R DEVI SC, HIGHER EDU SC, HEALTH
14	WP(C)/1629/2023 B/O	PROMILA BEYPI Versus THE STATE OF ASSAM AND 3 ORS	MR H BARUAH MR P BORAH MR P P PHUKAN MR A SARMA SC, WPT AND BC SC, APTDC SC, FINANCE DEPTT.
15	WP(C)/4424/2023 B/O	KAMINI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA D BARUAH SC, AG SC, IRRIGATION
16	WP(C)/5145/2023 B/O	PLABON DAS Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR GA, ASSAM SC, P H E
17	WP(C)/5191/2023 B/O	MD. KABIR UDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR GA, ASSAM SC, P H E
18	WP(C)/5360/2023 FIXED	SWMDWN BASUMATARY Versus THE UNION OF INDIA AND 6 ORS	MR. U SAIKIA MR. S D ROY MS. B SARMA MS. S SARMA DY.S.G.I.
19	WP(C)/7054/2023 B/O	PRASANTA KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS GA, ASSAM SC, FINANCE DEPTT.

20	WP(C)/7136/2023 FIXED	PULAN DEURI @ PILEN DEORI Versus THE STATE OF ASSAM AND 2 ORS	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	GA, ASSAM
ORDERS				
21	Cont.Cas(C)/124/2018 WITH Review.Pet./89/2017 (D/O), Review.Pet./100/2016 (D/O), WP(C)/349/2009 (D/O), WP(C)/2567/2010 (D/O), WP(C)/3286/2014(D/O), WP(C)/4054/2006 (D/O), WP(C)/4433/2001(D/O)	GOPAL CH. BARUAH AND 16 ORS. Versus 3) DR. BIJOYA CHOUDHURY, ACS	MR. U K NAIR MR R ISLAM MR. D BHUYAN	MR. D SAIKIA MR. A DEKA MR. N J KHATANIAN (r-4) MS. N PHUKAN MS K DAS (r-4) MR. S M T CHISTIE
22	Cont.Cas(C)/215/2020	ARIJIT SONAR Versus RAJ CHAKRABORTY AND 4 ORS.	MR. K PAUL MR. A SARMA MR J P CHAUHAN MS. R VERMA	MR. D SAIKIA MS. K PHUKAN (R5) MS. K PHUKAN (R5) MR. B GOGOI MR. D NATH MR P NAYAK MR. A PHUKAN MR D KALITA
23	WP(C)/6633/2022	ANKIT KUMAR Versus MANAGING DIRECTOR, FOOD CORPORATION OF INDIA (FCI) AND 33 ORS	MR. G K GUPTA	SC, F C I
24	WITH WP(C)/7033/2022	RANJEET SINGH Versus MANAGING DIRECTOR, FCI AND 15 ORS	MR. G K GUPTA	SC, F C I
25	WITH WP(C)/7096/2022	PRADEEP KUMAR Versus MANAGING DIRECTOR, FCI AND 15 ORS	MR. G K GUPTA	SC, F C I
26	Cont.Cas(C)/365/2023 B/O	UPEN BRAHMA Versus K M GOPAL SANA RAJKUMAR AND 2 ORS.	MR H DAS MR. B C DEKA D BARUAH	
27	WP(C)/5336/2023	KALYAN YADAV Versus THE UNION OF INDIA AND 3 ORS.	MR. I CHOUDHURY MR H SARMA P. MEDHI	MR. A K DUTTA (r-1 to 4) DY.S.G.I.
28	Cont.Cas(C)/46/2024	DEBESWAR HANDIQUE Versus KS GOPINATH NARAYAN AND ANR	MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	MR. B GOGOI (R- 2) MR P NAYAK (R- 2) MR A CHALIHA (R- 2)
29	I.A.(Civil)/885/2024 in Cont.Cas(C)/155/2022	ON THE DEATH OF SUSANTA NUNISA @ SUSHANTA NUNISA Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MS T WAPANGLA MS. M DAS
	WITH Cont.Cas(C)/155/2022	SUSANTA NUNISA @ SUSHANTA NUNISA Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MS T WAPANGLA MS. M DAS

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LEAVE NOTE OF ADVOCATES FOR 01/04/2024

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1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
6)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
7)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
8)	MR. B NATH	22-03-2024	To	05-04-2024
9)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024

10)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
11)	MR. K P PATHAK	22-03-2024	To	05-04-2024
12)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
13)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
14)	MR D K MISHRA	01-04-2024	To	01-04-2024
15)	MR B PRASAD	01-04-2024	To	01-04-2024
16)	MR. M SARANIA	01-04-2024	To	03-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,1st April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/15/2024	NIHAL LOHAR @ TOGO Versus THE STATE OF ASSAM		PP, ASSAM
ORDERS				
2	CRL.A(J)/17/2022 3 Y 0 M 3 D :WITH LCR 4 FILES, P.B.-2	RAJESH PATNAYAK Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
3	Crl.A./3/2023 WITH OFFICE NOTE, LCR 3 FILES, P.B.-3, FIXED WITH I.A.(Crl.)/139/2023 in Crl.A./3/2023	SAJEN PUMA Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA MR A ATREYA	MS. D GHOSH (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
4	Mat.App./47/2023 WITH LCR WITH Mat.App./7/2023	XXXXXXX Versus XXXXXXX	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	
5	Mat.App./7/2023 WITH Mat.App./8/2023	XXXXXXX Versus XXXXXXX	MR. A LAL MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR P KATAKI MS S BARPUJARI MRS R BEGUM MRS. M D BORUAH
6	CRL.A(J)/150/2023 WITH LCR 6 FILES, OFFICE NOTE, P.B.-3	MANGAL PROJA AND ANR Versus THE STATE OF ASSAM	MS. B. SARMA (AMICUS CURIAE FOR APPELLANTS)	PP, ASSAM

8	WITH Death Sentence Ref./1/2023	THE STATE OF ASSAM Versus MANGAL PRAJA AND ANR.	PP, ASSAM	MR Z KAMAR (AMICUS CURIAE) MR. U CHOUDHURY, LEGAL AID COUNSEL (FOR R-1 & R-2) MR B TALUKDAR
9	Crl.A./164/2023 LCR 3 FILES, FIXED	RAHIM ALI SHEIKH @ RAHIM ALI @ RAHIMUDDIN TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
	WITH I.A.(Crl.)/397/2023 WITH OFFICE NOTE in Crl.A./164/2023	RAHIM ALI SHEIKH @ RAHIM ALI @ RAHIMUDDIN TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
10	Crl.A./363/2023 WITH LCR 4 FILES, OFFICE NOTE, FIXED	MD. SHAHIL KHAN @ HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. S NATH MR R DHAR MR S BORTHAKUR MD. A MATLIB MR H P NEPAL A R HAZARIKA	PP, ASSAM
	WITH I.A.(Crl.)/910/2023 in Crl.A./363/2023	MD. SHAHIL KHAN @ HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. S NATH MR R DHAR MD. A MATLIB	PP, ASSAM
11	I.A.(Crl.)/82/2024 WITH OFFICE NOTE, FIXED in Crl.A./24/2024	JOYNAL ABEDIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH Crl.A./24/2024	JOYNAL ABEDIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
12	I.A.(Crl.)/201/2024 in CRL.A(J)/1311/2024	RAJKIARN KHODAL Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR (LEGAL AID COUNSEL)	PP, ASSAM
	WITH CRL.A(J)/1311/2024 (Filing Number)	RAJKIARN KHODAL Versus THE STATE OF ASSAM AND ANR. A	MR B TALUKDAR	
13	I.A.(Crl.)/295/2024 in CRL.A(J)/2463/2024	SANDIP PRADHAN Versus THE STATE OF ASSAM AND ANR	MS. M BARMAN	PP, ASSAM
	WITH CRL.A(J)/2463/2024 (Filing Number)	SANDIP PRDHAN Versus THE STATE OF ASSAM AND ANR G	MS. M BARMAN	
HEARING				
14	CRL.A(J)/71/2022 <u>1 Y 11 M 25 D</u> : WITH LCR 4 FILES, P.B.-2, B/O	MAHESH ORANG AND 2 ORS. Versus THE STATE OF ASSAM	MR. A AHMED (AMICUS CURIAE)	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/04/2024

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1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
6)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
7)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
8)	MR. B NATH	22-03-2024	To	05-04-2024

9)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
10)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
11)	MR. K P PATHAK	22-03-2024	To	05-04-2024
12)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
13)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
14)	MR D K MISHRA	01-04-2024	To	01-04-2024
15)	MR B PRASAD	01-04-2024	To	01-04-2024
16)	MR. M SARANIA	01-04-2024	To	03-04-2024



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2:00 PM to 4:30 PM

[For Monday,1st April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH,IF TIME PERMITS AND WILL RISE AT 3:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./202/2012 WITH LCR 5 FILES, P.B.-2	BIREN GOGOI Versus CENTRAL BUREAU OF INVESTIGATION CBI	MR.Z KAMAR	SC, CBI
2	Crl.A./210/2012 WITH LCR 4 FILES, P.B.-1	INDRANI BHATTACHARJEE Versus CENTRAL BUREAU OF INVESTIGATION	MR S DUTTA MR. A K CHOUDHURY S K GHOSH S P CHOUDHURY MR. A K BHATTACHARJEE	SC, CBI
3	WITH Crl.A./224/2012	BRAJA KANTA KALITA Versus CBI	MR.N P DAS MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.A C BURAGOHAIN MR.P N CHOUDHURY SC, C B I SC, CBI

LEAVE NOTE OF ADVOCATES FOR 01/04/2024

1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
6)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
7)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
8)	MR. B NATH	22-03-2024	To	05-04-2024
9)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
10)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
11)	MR. K P PATHAK	22-03-2024	To	05-04-2024
12)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
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14)	MR D K MISHRA	01-04-2024	To	01-04-2024
15)	MR B PRASAD	01-04-2024	To	01-04-2024
16)	MR. M SARANIA	01-04-2024	To	03-04-2024



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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,1st April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 04-03-2024 TO 10-04-2024 LISTED BEFORE HIS LORDSHIP, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6292/2023 B/O	ASKAR ALI AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, AG SC, SEC. EDU. SC, SSA SC, FINANCE
2	WP(C)/765/2024 FIXED	ANIMA BHARALI Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA	SC. A.S.H.B.
3	WP(C)/1525/2024 FIXED	SANJAY KR BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR B SINHA MR. H ISLAM	SC, CO OP SC, ELECTION COMMISSION.
4	WP(C)/1532/2024 FIXED	NUR AHMED LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR B SINHA MR. H ISLAM	SC, CO OP SC, ECI
5	WP(C)/1636/2024	RIMJIM SAIKIA Versus THE UNION OF INDIA AND 3 ORS	MR. M MORE MR. N D SARMA MR. A BORPUZARI MR. P K SHARMA	DY.S.G.I. SC, NHM SC, HEALTH
6	WP(C)/1660/2024	KHUSBOO HARLALKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	GA, ASSAM SC, AG SC, FINANCE
7	WP(C)/1713/2024	AKSHOY CH SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. C BHATTACHARYYA MR R DAS	SC, AG SC, PWD SC, FINANCE
8	WP(C)/1714/2024	MD. NABAB ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR J DAS MS M.CHAKRABORTY	SC, CO OP GA, ASSAM SC, FINANCE

9	WP(C)/1728/2024	BANANI DEB Versus THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA MS. M PAUL MS. S P DAS	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, FINANCE DY.S.G.I.
10	WP(C)/1760/2024	BIKASH KUMAR PATAR AND 16 ORS Versus THE UNION OF INDIA AND 6 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	
11	WP(C)/1770/2024	PARAMESH BHATTACHARYYA AND 8 ORS Versus ASSAM STATE WAREHOUSING CORPORATION AND 2 ORS	MR C GOSWAMI	GA, ASSAM
12	WP(C)/1772/2024	PRAFULLA KUMAR SAIKIA Versus THE UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM MS SABINA AHMED	DY.S.G.I.
13	WP(C)/1786/2024	ANURAG BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM
ORDER NO STEPS				
14	WP(C)/547/2022	RABIDHAR BARUA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U SAIKIA MR. S D ROY	GA, ASSAM SC, SEC. EDU. SC, FINANCE
ORDER (IMPLEADMENT OF PARTY)				
15	I.A.(Civil)/684/2024 FIXED in WP(C)/6020/2017	DAUHARU NARZARY AND ORS Versus GANESH NARZARY and ORS.	MR. K N CHOUDHURY MR. SURAJIT DAS MR A W AMAN MR S A BARBHUYAN SAMIM RAHMAN	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH WP(C)/6020/2017	GANESH NARZARY and 116 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
16	WITH WP(C)/4126/2016	KISHOR KR. SARMA and 210 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH I.A.(Civil)/1222/2023 in WP(C)/4126/2016	PARAG PATHAK AND 46 ORS Versus THE STATE OF ASSAM AND 6 ORS	SC, ELEM. EDU MR. A NATH	SC, BTC
17	WITH WP(C)/4181/2016	GOBINDA BARMAN and 303 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH I.A.(Civil)/1085/2023 in WP(C)/4181/2016	LILA BAHADUR KARKI AND 75 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B CHAKRAVARTY MR. A NATH MS. A LALA	SC, ELEM. EDU SC, BTC
18	WITH WP(C)/4358/2016	SAGEN NARZARY and 36 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH I.A.(Civil)/1089/2023 in WP(C)/4358/2016	JOGEN NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. A NATH	SC, ELEMENTARY EDUCATION SC, BTC
19	WITH WP(C)/5158/2016	BINOY GAYARY and ANR Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.K DAS	SC, BTC SC, FINANCE DEPTT.

20	WITH WP(C)/5176/2016	SONEN GAYARY and 9 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	SC, BTC SC, FINANCE
21	WITH WP(C)/5225/2016	SMTI RASHMI CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
22	WITH WP(C)/5281/2016	DEBOBRATA GAYARY and 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR	SC, ELEMENTARY EDUCATION SC, BTC MR. R. DHAR, SC, WPT AND BC SC, FINANCE
23	WITH WP(C)/261/2017	PRADIP KUMAR DAIMARY Versus THE STATE OF ASSAM and 3 ORS.	MR.B D DAS MR.H K SARMA MR. Y S MANNAN MS.S G BARUAH MS N DEKARAJA	SC, ELEMENTARY EDUCATION SC, BTC MR.A BHUYAN
24	WITH WP(C)/3038/2017	JUBARAJ ADHIKARY and 5 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR.M DEKA MR.D K ROY	SC, ELEMENTARY EDUCATION MR. S R RABHA, SC, BTC SC, BTC MR. R BARPUJARI (SC, FINANCE)
25	WITH WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH I.A.(Civil)/4183/2017 in WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
26	WITH WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR M GOSWAMI (P2-P4, P7, P8, P10, P12-P19, P21-P24, P26, P29, P32, P33, P35, P36, P38, P39, P42, P50, P52-P54, P58, P64, P67, P69, P73, P75- P78, P80, P85, P90, P92) MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH I.A.(Civil)/4184/2017 in WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
27	WITH WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH I.A.(Civil)/4185/2017 in WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE

28	WITH WP(C)/5111/2017	JAMALUDDIN AHMED Versus THE STATE OF ASSAM and 6 ORS.	MR. B SARMA	SC, ELEMENTARY EDUCATION MR. A DEKA(R-1) MS. A VERMA (R-2) SC, BTC SC, FINANCE MS. K PHUKAN(R-8) MS. G MAHILARY(R 3-7) MS. K PHUKAN(R-8)
29	WITH WP(C)/5739/2017	RAJANI KANTA KALITA and 39 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR M GOSWAMI (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.U K NAIR MS S PATOWARY (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
30	WITH WP(C)/5741/2017	CHAKRAPANI DAS and 27 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR M GOSWAMI (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.U K NAIR MR R SINGHA (P1-P11, P14, P18, P21, P23, P24, P26, P27) MS S PATOWARY (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
31	WITH WP(C)/5861/2017	JITENDRA NATH KALITA and 17 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
32	WITH WP(C)/5933/2017	ATUL CH. HALOI and 72 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
33	WITH WP(C)/122/2018	PARESH CHANDRA RAJBONGSHI Versus THE STATE OF ASSAM	MR. A NATH	SC, EDU
	WITH I.A.(Civil)/1092/2023 in WP(C)/122/2018	HIRAMONY PATOWARY AND 4 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
34	WITH WP(C)/124/2018	JAGANNATH KUMAR DEY Versus THE STATE OF ASSAM	MR. A NATH MS L SAIKIA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE
	WITH I.A.(Civil)/1225/2023 in WP(C)/124/2018	CHAMPA CHETRI AND 11 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, FINANCE
35	WITH Cont.Cas(C)/217/2018	SAGEN NARZARY AND 36 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
36	WITH Cont.Cas(C)/218/2018	KISHOR KR. SARMA AND 210 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM

37	WITH Cont.Cas(C)/220/2018	PARESH CHANDRA RAJBONGSHI AND 28 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR. A RAHMAN	MS. B BHUYAN, SC BTC
38	WITH Cont.Cas(C)/225/2018	GOBINDA BARMAN AND 303 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B. BHUYAN, SC BTC
39	WITH Cont.Cas(C)/241/2018	JITENDRA NATH KALITA AND 8 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. A K BHUYAN (R4-5) MR. N SARMA (R1) MS. N PHUKAN (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
40	WITH Cont.Cas(C)/243/2018	GANESH NARZARY AND 53 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR S M T CHISTIE (R1) MR. A K BHUYAN (R4-5) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
41	WITH Cont.Cas(C)/244/2018	ATUL CH. HALOI AND 51 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR. A K BHUYAN (R4-5) MR. A DEKA (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MT T TASHI (R4-5) MS. Y S PHOM (R4-5) MS. H TERANGPI (R1)
42	WITH WP(C)/416/2018	OM NATH SARMA Versus THE STATE OF ASSAM	MR. P SARMAH MR. S K SINGHA MS G DAS MR. S UPADHAY MR. B KUMAR	SC, ELEMENTARY EDU. MR. S R RABHA SC, BTC SC, FINANCE
43	WITH WP(C)/510/2018	DHRUBA DAS Versus THE BODOLAND TERRITORIAL COUNCIL	MRS. K DEVI MR M SARMA MS R P BARUAH	SC, BTC SC, F. DEPTT
44	WITH WP(C)/834/2018	PRADIP KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	SC, ELEM. EDU MR. B GOGOI, SC, FINANCE SC, BTC
45	WITH WP(C)/4113/2018	JOY CHANDRA BARMAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. D SARMA MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
46	WITH WP(C)/7281/2018	BIJU DAIMARY Versus THE STATE OF ASSAM AND 7 ORS.	MR. D SARMA MS. S KRISHNOTROYEE MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT.
47	WITH WP(C)/5867/2019	NAYEBUR RAHMAN Versus STATE OF ASSAM AND 5 ORS.	MR R K DUTTA MS. P BHUYAN MR. S DUTTA	SC, BTC SC, WPT AND BC SC, EDU SC, FINANCE
48	WITH WP(C)/8809/2019	MAHESWAR PATHAK AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH K U AHMED MR. M HOSSAIN	SC, ELEM. EDU SC, BTADC SC, FINANCE DEPTT.

49	WITH WP(C)/5608/2020	DIPAK DEKA AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B KUMAR	SC, BTC SC, EDU
50	WITH WP(C)/3436/2021	ANJANA CHAKRABARTY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI	SC, BTC
51	WITH WP(C)/4279/2021	SARALA SWARGIARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
52	WITH WP(C)/3654/2022	NABA ROY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS (E)	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
53	WITH WP(C)/5220/2022	SACHINDRA KUMAR HALOI Versus THE STATE OF ASSAM AND 7 ORS.	MR. S UPADHAY MS. A LALA MR. M SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
54	WITH WP(C)/8367/2022	PRANITA BAISHYA Versus THE STATE OF ASSAM AND 8 ORS.	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
55	WITH WP(C)/5258/2023	NARAYAN CHANDRA DAS AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
56	I.A.(Civil)/766/2024 FIXED in WP(C)/5794/2022	DARASH MATHUR AND ANR Versus THE COMMISSIONER AND SECRETARY FINANCE DEPTT AND ANR	MR H K DAS	SC, GAD SC, FINANCE
	WITH WP(C)/5794/2022	DARASH MATHUR AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR H K DAS MR. U PATHAK	GA, ASSAM MR. A PHUKAN, SC, GAD
ADMISSION				
57	WP(C)/712/2023 CAVT. NO.01092/023, PART-HEARD, FIXED, WITH CAVT.	PROF. GURUPRASAD KHATANIAR Versus THE STATE OF ASSAM AND 7 ORS	MR H K DAS MR H K DAS MR N K SARMA	MR. K N CHOUDHURY MR. I CHOUDHURY (r-8) MR. A CHAKRABARTY (R-8) MR. S BISWAKARMA (r-8) MS G DAS (r-8) MR T DAS (r-8) R. CHAUHAN (r-8) SC, EDU FOR CAVEATOR SC, G U
	WITH I.A.(Civil)/330/2023 in WP(C)/712/2023	PROF. GURUPRASAD KHATANIAR Versus THE STATE OF ASSAM AND 7 ORS	MR H K DAS MR H K DAS MR N K SARMA	MR. K N CHOUDHURY SC, G U FOR CAVEATOR
58	WP(C)/285/2019 FIXED	CHANDAN KUMAR ROY AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A D CHOUDHURY	SC, ELEM. EDU SC, SSA
59	WP(C)/5782/2020 FIXED	G4S SECURE SOLUTIONS PVT. LTD. AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. K K BHATRA MR. R K BHATRA MR. B D DEKA MR D BHUYAN MS R GANGAWAT	GA, ASSAM
60	WITH WP(C)/5752/2021	G4S SECURE SOLUTIONS (INDIA) PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K BHATRA MR. B D DEKA MR D BHUYAN MR A BHATRA	GA, ASSAM

61	WITH WP(C)/4096/2022	G4S SECURE SOLUTIONS (INDIA) PVT. LTD. AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. R K BHATRA MR. B D DEKA MS P HUJURI MR A BHATRA	GA, ASSAM
62	WITH WP(C)/3556/2023	G4S SECURE SOLUTIONS (INDIA) PVT LTD AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. R K BHATRA MR. B D DEKA MS P HUJURI MR. M DAS MR A BHATRA MR A DEKA	GA, ASSAM
63	WITH WP(C)/301/2024	G4S SECURE SOLUTIONS (INDIA) PVT. LTD. AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. R K BHATRA MR. B D DEKA MS P HUJURI MR A BHATRA	GA, ASSAM
64	WP(C)/4184/2021 FIXED	RAJENDRA PRASAD SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BISWAS A SAIKIA MS M DAS	SC, ELEM. EDU SC, FINANCE
65	WP(C)/4212/2021 FIXED	TILOK NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BISWAS A SAIKIA MS M DAS	SC, ELEM. EDU SC, FINANCE
66	WP(C)/654/2022 FIXED	SMTI. JYOTI PEGU Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH MR H MAZUMDER	SC, EDU SC, FINANCE
67	WP(C)/2420/2022 FIXED	SMTI RUNUMI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	SC, ELEM. EDU SC, FINANCE
68	WP(C)/2632/2022 FIXED	RATUL AHOM @ RATUL CHANDRA AHOM Versus THE STATE OF ASSAM AND 5 ORS	MR. M BISWAS MR. A BARUAH MS M DAS	SC, EDU
69	WP(C)/5278/2022 B/O	ON THE DEATH OF ATINDRA NATH SEN, HIS LEGAL HEIR RITA SEN @ RITA RANI SEN Versus THE STATE OF ASSAM AND 6 ORS.	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	SC, AG SC, HEALTH AND F W SC, PWD SC, P H E SC, F C I
70	WP(C)/6041/2022 FIXED	MANESWAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	GA, ASSAM SC, SEC. EDU.
71	WP(C)/2188/2023 FIXED	ASHOK CHANDRA SARMA AND 6 ORS Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR. P J SAIKIA, SR. ADV MS M NIROLA	SC, APDCL SC, AEGCL SR. SC, APGCL
72	WP(C)/3283/2023 B/O	JUNUMONI BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, SEC. EDU. SC, FINANCE
73	WP(C)/3508/2023 FIXED	SANI RAM BARO Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) MR. R DHAR (R-1 & R-3) SC, WPT AND BC SC, APTDC SC, FINANCE
74	WITH WP(C)/3511/2023	MADAN CH BEZBARUAH Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR. R DHAR (R-1 & R-3) MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
75	WITH WP(C)/3512/2023	KALI CHARAN BORO Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR. R DHAR (R-1 & R-3) MR A SHARMA (R-4) SC, WPT AND BC SC, FINANCE

76	WITH WP(C)/3524/2023	NAREN CH. BARO Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
77	WITH WP(C)/3526/2023	UDHAB CHANDRA BARO Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
78	WITH WP(C)/6062/2023	SONALI DEURI Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	SC, WPT AND BC SC, FINANCE
79	WITH WP(C)/6097/2023	RAJESWARI PAYENG Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	SC, WPT AND BC SC, APTDC SC, FINANCE
80	WITH WP(C)/6124/2023	CHAINAIBA DEURI Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	MR R DHAR (R-2 & R-5) SC, APTDC SC, FINANCE
81	WP(C)/3807/2023	V MANIVANNAN AND 7 ORS Versus THE UNION OF INDIA AND 5 ORS	N K NEOG MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS	MR. R P KAKOTI SR. ADV. (r-2,3,5,6) MR A B DEY (r-2,3,5,6) MR. S SUTRADHAR (r- 2,3,5,6) DY.S.G.I. SC, IIT
82	WP(C)/3978/2023 FIXED	PRAFULLA CHANDRA LAHKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM SC, AG SC, FOREST
83	WP(C)/5696/2023	ABDUL MOMIN SARKAR Versus THE STATE OF ASSAM AND 4 ORS H	MR. R K D CHOUDHURY MR M RANA	GA, ASSAM MR R ISLAM (R 5) MS A HUSSAIN N CHAKRABARTY S PAUL
	WITH I.A.(Civil)/3145/2023 in WP(C)/5696/2023	MD. MAHMUD AL HASSAN Versus ABDUL MOMIN SARKAR AND 4 ORS.	MR R ISLAM N CHAKRABARTY S PAUL	MR. R K D CHOUDHURY MR M RANA
84	WP(C)/5910/2023 FIXED	GAKUL CHANDRA SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. D BHUYAN	GA, ASSAM SC, AG MR. K BAISHYA SC, REVENUE SC, FINANCE
85	WP(C)/6128/2023 FIXED	DIBAKOR PHUKAN AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, AG SC, IRRIGATION SC, FINANCE
86	WP(C)/6827/2023	DIGANTA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, PWD
87	WP(C)/7015/2023 FIXED	BOBBY KHAN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM SC, REVENUE
88	WP(C)/312/2024	PURNIMA NANDI Versus THE STATE OF ASSAM AND 6 ORS.	MR. B SARMA MR. R SARMA MR A DEY MR B BARMAN	SC, P AND R.D. GA, ASSAM

BAIL HEARING (BA)

89	Bail Appln./4453/2023 WITH CASE RECORD(SCANNED COPY)	SAHIDUL HOQUE @ MD SAHIDUL HOQUE Versus THE STATE OF ASSAM AND ANR	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB	PP, ASSAM
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ORDERS

90	WP(C)/6583/2016	PAWAN KUMAR TIWARI Versus THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MS.R DEKA MS.R M DEKA MR.J PATOWARI MS.R KAKATI	MR. S K MEDHI ASSTT.S.G.I.
	WITH			
91	WP(C)/8036/2017	PAWAN KUMAR TIWARI Versus THE UNION OF INDIA and 11 ORS.	MS.T KALITA MSB DEVI MS.S SARMA MS.G GOSWAMI	MR. B DEKA ASSTT.S.G.I.
92	WP(C)/6716/2017	SACHIN KALITA Versus THE STATE OF ASSAM and 6 ORS.	MR.B P BORAH MR.P J DUTTA	MR.P NAYAK(SC, FINANCE DEPT.(R - 7)) SC, SECONDARY EDUCATION SC, U G C MR.A DEKA (SC, SECONDARY EDUCATION DEPT. (R-1,2,3&5)) MS.K BARPUJARI(R - 4)
93	WP(C)/2812/2021 FIXED	KAMALA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. M BISWAS A SAIKIA MS M DAS	SC, ELEM. EDU SC, FINANCE
	WITH			
94	WP(C)/3868/2021	RUPAK SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BISWAS A SAIKIA MS M DAS	SC, ELEM. EDU SC, FINANCE
95	Review.Pet./116/2022 IN WP(C)/1531/2020 (D/O)	THE MANAGING DIRECTOR Versus THE ASSAM CO-OPERATIVE JUTE MILL WORKERS FEDERATION AND 2 ORS.	MR. D P BORAH MR B PAUL	MR. S SARMA (r-2) MR. R HAZARIKA (r-2) MD S HOQUE (R-1)
96	WP(C)/4340/2023 B/O	SONMAI DUTTA SAIKIA @ SARUMAI DUTTA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR. A DUTTA	SC, AG MR. A S ALI MR. S A B KHABIR SC, P H E
97	Review.Pet./28/2024 WITH WP(C)/623/2023 (D/O)	NIRMAL JYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MR. S P BHATTACHARJEE MRS P HAZARIKA MR R K SAHA MS. RIA TIWARI	SC, P AND R.D. SC, AG SC. AGRICULTURE
98	Review.Pet./30/2024 WITH WP(C)/3093/2022 (D/O)	NEK MOHAMMAD Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	DY.S.G.I.
99	Review.Pet./39/2024 IN WP(C)/7022/2023 (D/O)	MUSSTT HASINA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM SC, AG
100	I.A.(Civil)/764/2024 IN WP(C)/4926/2019 (D/O) in WP(C)/4926/2019	DHARMAJIT DUTTA, Versus THE STATE OF ASSAM AND 4 ORS	MR. I ALAM MR. T SK	GA, ASSAM
101	WP(C)/995/2024 FIXED	DHRUBA JYOTI BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. D BARUAH MR. P K BORDOLOI	SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 01/04/2024

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1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
6)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
7)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
8)	MR. B NATH	22-03-2024	To	05-04-2024
9)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024

10)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
11)	MR. K P PATHAK	22-03-2024	To	05-04-2024
12)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
13)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
14)	MR D K MISHRA	01-04-2024	To	01-04-2024
15)	MR B PRASAD	01-04-2024	To	01-04-2024
16)	MR. M SARANIA	01-04-2024	To	03-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 1st April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./906/2024 B/O	BULBUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
2 Bail Appln./926/2024	FAYAZ AHMED @ FOYAJ AHMED LASKAR Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
MOTION			
3 Tr.P.(C)/31/2024	JYOTIRUPA DAS Versus DIJU BHARALI	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	
4 Tr.P.(C)/32/2024	PUJA SHAH Versus SUBHAM AGARWALA @ SUBHAM BHIMSARIA	MR. J K GOSWAMI MR. J BARMAN MR D J BORO	
ADMISSION			
5 FAO/40/2014	SMT. NIRUPAMA SAIKIA Versus SMT. TAPASHI SARKAR and 21 ORS	MR.S S DEY MRS. P GOSWAMI MR.B PATHAK MRS.P GOSWAMI MS.L BORGHAIN MS.J PHUKAN	MR. R K BHUYAN MR.S SAIKIA(R-15to20) MR K SAIKIA MRU SARMA(R-15to20) MR.R PHUKAN MR.D K BORAH(R-15to20) MRA ZAMAN MS.R DUTTA MR.R RABHA MR. K SAIKIA
WITH MC/3333/2014 in FAO/40/2014	SMTI. NIRUPAMA SAIKIA Versus SMTI. TAPASHI SARKAR and 21 ORS.	MR.S S DEY MR.B PATHAK MRS.P GOSWAMI MS.L BORGHAIN MS.J PHUKAN	
6 RERA APPEAL/3/2023 FIXED	BIPUL BHARALI Versus PRASANTA DAS	MR. P SAIKIA MS D DAS MR. B DEORI MS P BORUAH MS P GOGOI	MR. M DUTTA MR S DEY MS S DEV

7	RFA/8/2024	SAMIRAN CHANDRA LASKAR Versus STATE OF ASSAM AND 6 ORS.	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM SC, IRRIGATION
8	RFA/9/2024	BISWAJIT BHUYAN AND ANR. Versus TULSHI DAS	MR. P MAHANTA MS. P SAHARIA	
9	MFA/19/2024	ABANTI TANTI AND ANR. Versus THE UNION OF INDIA	MS N RAFIQUE MR. S RAHMAN MR A N IQBAL	DY.S.G.I.
10	MFA/20/2024	JAYSHREE MAHESH DODE AND 3 ORS. Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA M. KALITA	DY.S.G.I.
<u>BAIL HEARING (BA)</u>				
11	Bail Appln./715/2024 FIXED	AZMAL SEIKH @ AJMAL SHEIKH Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM MR M RAHMAN I AMIN	PP, ASSAM
12	Bail Appln./770/2024 FIXED	MUSTAFIZUR RAHMAN @ ARIF AND 2 ORS. Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MS S AHMED	
<u>ORDERS</u>				
13	MC/790/2015 in MACApp./247546/2015	UNITED INDIA INSURANCE CO. LTD. Versus RUPTON MALANG and 6 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	
	WITH MACApp./247546/2015 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus SRI RUPTON MALANG and 6 ORS		
14	RFA/72/2017 WITH LCR, FIXED	SRI VED PRAKASH KEDIA AGARWALLA Versus SRI PURANMAL AGARWALLA and 15 ORS	MR G N SAHEWALLA MD ASLAM MR.S ISLAM MR. A CHETIA MR M SAHEWALLA MS. S. TODI MR A HAWARI MR.B K MISHRA	MR. S DEKA MR. S DEKA B DUTTA MS. J BORO MR D TUMUNG
	WITH RFA/51/2019	SRI BED PRAKASH AGARWALLA AND 4 ORS Versus SRI PURANMAL AGARWALLA AND 9 ORS	MR. G N SAHEWALLA MS. B SARMA MR. A CHETIA MS. S. TODI MD. ASLAM	MR. B. DUTTA MR. B. DUTTA MR. S DEKA MR. S DEKA MS. J BORO MS. J BORO MR. D TUMUNG MR. D TUMUNG
16	MACApp./660/2017 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus MD. MAINUL HAQUE and 4 ORS,	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. N D BHUYAN (R3) MD. A AHMED (R4) MR. R C PAUL (R4) MR. P K MAZUMDAR (R1) MS L DAS (R4) MR. R K MAZUMDAR (R1)
17	RFA/45/2018 WITH LCR	RITA DAS MOZUMDAR Versus THE STATE OF ASSAM and 8 ORS	MR. T J MAHANTA MR. D MOZUMDER MR. A BHATTACHARYYA MR. A BORUA MS. J KAKOTI MR P BORAH MS. P P DUTTA	GA, ASSAM MR. S P ROY (R9) MR A K RAI (R9) MS. N RAI (R9)
	WITH I.A.(Civil)/2039/2019 in RFA/45/2018	RITA DAS MOZUMDAR Versus THE STATE OF ASSAM AND 8 ORS	MR. T J MAHANTA MR. A BHATTACHARYYA MR. A BORUA	SR. GA, ASSAM

18	MACApp./839/2018 WITH LCR WITH I.A.(Civil)/3335/2018 in MACApp./839/2018	ORIENTAL INSURANCE COMPANY LTD Versus SMTI JAYSHREE GOGOI AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR S M ABDULLAH P (R1) MR D SAIKIA (R1) MR. B K DAS (R1)
19	I.A.(Civil)/1592/2018 in MACApp./358/2018 WITH MACApp./358/2018	ORIENTAL INSURANCE COMPANY LTD Versus SMTI JAYSHREE GOGOI AND ANR SRI BHASKAR DASGUPTA AND 2 ORS Versus THE ORIENTAL INSURANCE CO. LTD AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS. S S SAIKIA MR. M K SHARMA MS. S S SAIKIA	MR S DUTTA (R-1) MS. S. MOCHAHARI (R-1) MR. S DUTTA (R-1) MR S DUTTA (R-1)
20	RFA/36/2019 WITH LCR	BHASKAR DASGUPTA Versus THE ORIENTAL INSURANCE CO. LTD SMT. JUNALI BORAH AND ANR Versus SMTI. BARNALI BORAH LASKAR	MR. B C DAS MR. U DUTTA	
21	I.A.(Civil)/2702/2019 in MACApp./6387/2019 WITH MACApp./6387/2019 (Filing Number)	UNION OF INDIA AND 2 ORS. Versus MR. KHUSHBUDDIN AHMED AND ANR UNION OF INDIA AND 2 ORS Versus MR. KHUSHBUDDIN AHMED AND ANR	MR. K K PARASAR	MR. R C PAUL
22	I.A.(CrI.)/585/2020 AB 1553/2020(D/O) in AB/1553/2020	VIKRANT KUMAR RAY, Versus FARUK AHMED AND ANR	MR. N N JHA MR. J KHAN MR. M BERIA	MR. M ALI (R-1) PP, ASSAM
23	MACApp./36/2021 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. MONILA HOJAI (PHONGLO) AND 4 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. J LASKAR MR. R PHUKAN MR R DAS MR. Z AHSAN
24	RFA/35/2022 WITH I.A.(Civil)/3285/2022 in RFA/35/2022	KUNJA MOHAN SAIKIA Versus RUMI SAIKIA AND ANR. KUNJA MOHAN SAIKIA Versus SMTI RUMI SAIKIA AND ANR.	MR. M J BARUAH MS B MAJUMDER MS M NEOG MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. P K DAS
25	RFA/37/2022 WITH LCR WITH I.A.(Civil)/3180/2022 in RFA/37/2022	JURIMONI BORDOLOI Versus BIPUL BHOWMICK JURIMONI BORDOLOI Versus BIPUL BHOWMICK	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
26	MACApp./54/2022 WITH LCR	AUROB DAIMARY Versus THE REGIONAL MANAGER NEW INDIA ASSURANCE CO. LTD. AND 5 ORS.	MR. A R AGARWALA MR A AGARWALA	
27	MACApp./298/2022 WITH LCR	MD. ABDUL MOZID FARAJI and ANR Versus ORIENTAL INS. CO. LTD. and 2 ORS	MR. R C DAS MR. R C DAS MR.S C DAS	MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1) MS C BORAH (R1)
28	MACApp./520/2022 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI PURNIMA GOGOI AND 2 ORS	MR. R C PAUL	MR. N BORUAH MR S KHOUND (R-1)
29	MACApp./879/2022	NABAJIT CHANGMAI Versus THE ORIENTAL INSURANCE CO. LTD. and 3 ORS,	MR. A R SIKDAR MR.M H TALUKDAR MS.M DEKA MS.D SAHA	MS. M CHOUDHURY MR. R C PAUL
30	I.A.(Civil)/1429/2022 in CRP/42/2022	MUSSTT AYESHA BEGUM Versus MUSSTT MOINA BEGUM AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA	

	WITH CRP/42/2022	MUSSTT AYESHA BEGUM Versus MUSSTT MOINA BEGUM AND ANR	MR G N SAHEWALLA MD ASLAM MR. S P CHOUDHURY MS. S. TODI MR K BISWAKARMA MS B DEVI MR H K SARMA MS T J SAHEWALLA MS K BHATTACHARYYA	
31	I.A.(Civil)/2444/2022 in RFA/12084/2021	SMTI. LATA KHANDELWAL Versus GOPAL BARUAH	MR J C GAUR MS. M GAUR	MR. A GANGULY MS. M ROY MR T CHHETRI
	WITH RFA/12084/2021 (Filing Number)	LATA KHANDELWAL Versus GOPAL BARUAH E	MS. M GAUR	
32	I.A.(Civil)/3711/2022 in MACApp./12381/2022	THE ORIENTAL INSURANCE CO. LTD. Versus BEAUTY BEGUM AND 4 ORS .	MR. S K GOSWAMI MR. R SHARMA	
	WITH MACApp./12381/2022 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus BEAUTY BEGUM AND 4 ORS . A	MR. R SHARMA	
	WITH I.A.(Civil)/12384/2022 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus BEAUTY BEGUM AND 4 ORS . A	MR. R SHARMA	
33	MFA/8/2023	UNITED INDIA INSURANCE CO. LTD. Versus BABUL DAS AND ANR.	MR. A K PURKAYASTHA MR. R C PAUL	MR. S DAS (R-1) MRS. R T DAS (R-1) MR K DAS (R-1) MR H GOGOI (R-1)
	WITH I.A.(Civil)/240/2023 in MFA/8/2023	UNITED INDIA INSURANCE CO. LTD. Versus BABUL DAS AND ANR.	MR. A K PURKAYASTHA MR. R C PAUL	
34	MFA/29/2023	NEW INDIA ASSURANCE CO . LTD. Versus MOTIUR ALI @ MOTIUR RAHMAN B	MRS L SHARMA MR. K K BHATTA MS JONA TALUKDAR	MR. M A SHEIKH MS F INTAZ (r-1,2,3) MR. M R Z CHOUDHURY MR B KALITA (r-1,2,3) MR. W A SHEIKH
	WITH I.A.(Civil)/962/2023 in MFA/29/2023	NEW INDIA ASSURANCE CO . LTD. Versus MOTIUR ALI @ MOTIUR RAHMAN B	MRS L SHARMA MR. K K BHATTA MS JONA TALUKDAR	MS F INTAZ (r-1,2,3) MR B KALITA (r-1,2,3)
35	RFA/33/2023 WITH LCR	SURJA KANTA MALAKAR Versus BABLA MALAKAR	MS. R CHOUDHURY MRS. S ROY MR N RAHMAN	MR G SAROWAR MD H R AHMED MR. M ISLAM
36	MACApp./41/2023 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus NIRU SAIKIA AND ORS.	MR. R C PAUL	
	WITH I.A.(Civil)/334/2023 in MACApp./41/2023	ORIENTAL INSURANCE COMPANY LTD. Versus NIRU SAIKIA AND ORS.	MR. R C PAUL	
	WITH I.A.(Civil)/613/2023 in MACApp./41/2023	SMTI. NIRU SAIKIA AND ANR. Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR.	MR. I A TALUKDAR MR. B HUSSAIN	MR. R C PAUL
	WITH I.A.(Civil)/900/2023 in MACApp./41/2023	NIRU SAIKIA AND ANR. Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR	MR. I A TALUKDAR	MR. R C PAUL
37	MFA/74/2023 WITH LCR	BINDU DEVI SHAH AND 2 ORS Versus THE UNION OF INDIA	MR F A LASKAR MR. D H MOZUMDER	MR. D J DAS DY.S.G.I.

38	MFA/77/2023 WITH LCR	UNION OF INDIA Versus M/S TNS EXPRESS PVT. LTD.	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA M. KALITA
39	MACApp./299/2023	MAJANI SAIKIA Versus THE NEW INDIA ASSURANCE COMPANY LTD. 2 ORS.	MR. B K JAIN MR. N DAS	MS L SHARMA (r-1)
40	I.A.(Civil)/1991/2023 in RFA/4572/2023	M/S KAPALIN BIOSCIENCES INC Versus M/S HINDUSTAN TRADERS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	MR B SHARMA MR S SHARMA
	WITH RFA/4572/2023 (Filing Number)	M/S KAPALIN BIOSCIENCES INC Versus M/S HINDUSTAN TRADERS E	MR. S SARMA	
	WITH I.A.(Civil)/4636/2023 (Filing Number)	M/S KAPALIN BIOSCIENCES INC Versus M/S HINDUSTAN TRADERS E	MR. S SARMA	
41	I.A.(Civil)/2304/2023 WITH LCR in MFA/20/2020	MADHAB DAS Versus ORIENTAL INSURANCE CO. LTD. AND ANR.	MRS. R T DAS MRS. R T DAS MR K DAS MR H GOGOI	MR. A J SAIKIA
	WITH MFA/20/2020	ORIENTAL INSURANCE CO. LTD. Versus MADHAB DAS AND ANR.	MR. A J SAIKIA MR. B KAKATI	MR. S DAS (r-1) MRS. R T DAS (r-1) MR B P BORAH (RES. 1) J DASGUPTA (RES. 1) MR P J DUTTA (RES. 1) MR R S RONGHANG (RES. 1)
42	I.A.(Civil)/2836/2023 in RFA/13635/2022	TAIZUDDIN AHMED Versus ON THE OF JITENDRA DEKA	MR M AHMED A. K. KANU	
	WITH RFA/13635/2022 (Filing Number)	TAIZUDDIN AHMED Versus JITENDRA DEKA A	MR. A SATTAR	
	WITH I.A.(Civil)/347/2023	TAIZUDDIN AHMED Versus JITENDRA DEKA	MR. A SATTAR MR R P GUPTA MR M AHMED MR. S U AHMED S CHOUDHURY A. K. KANU	
	WITH I.A.(Civil)/2834/2023	TAIZUDDIN AHMED, Versus ONTHE DEATH OF JITENDRA DEKA,	MR M AHMED A. K. KANU	
	WITH I.A.(Civil)/2835/2023	TAIZUDDIN AHMED Versus ON THE OF JITENDRA DEKA	MR M AHMED A. K. KANU	
43	FAO/4/2024 WITH LCR	THE ALL INDIA TEA AND TRADING COMPANY LIMITED Versus THE LOOBAN COMPANY LIMITED AND 8 ORS.	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI MR D S DEKA	MR G N SAHEWALLA (R-1) MR M SAHEWALLA (R-1) MS. S. TODI (R-1) MR H K SARMA (R-1) MS K BHATTACHARYYA (R-1)
44	I.A.(Civil)/25/2024 B/O in FAO/15319/2023	KAVERI SAIKIA BORAH AND ANR Versus ASWINI DOWERAH AND 5 ORS.	MR S KHOUND MS. N BORAH MR. J PAULO	MR. S DUTTA (R-1,3) MR A L MANDAL (r-5,6) MR. S DUTTA (R-1,3) MR S DUTTA (R-1,3)
	WITH FAO/15319/2023 (Filing Number)	KAVERI SAIKIA BORAH AND ANR Versus ASWINI DOWERAH AND 5 ORS. A	MR S KHOUND	

45	I.A.(Civil)/520/2024 in MACApp./9499/2019	MRS. PUSPA DAS Versus M/S. DISNEYLAND SCHOOL AND 2 ORS.		MR. A J SAIKIA
	WITH MACApp./9499/2019 (Filing Number)	MRS. PUSPA DAS Versus M/S DISNEYLAND SCHOOL AND 2 ORS		
	WITH I.A.(Civil)/2689/2019	MRS. PUSPA DAS Versus M/S. DISNEYLAND SCHOOL AND 2 ORS.	MR. DEBABRAT CHUTIA	MR. A J SAIKIA
46	I.A.(Civil)/918/2024 WITH LCR in MFA/11/2012	ICICI LOMBARD GENERAL INSURANCE CO. LTD., Versus SMT. JAYA SAIKIA and ANR		MR J SINGH
	WITH MFA/11/2012	ICICI LOMBARD GENERAL INSURANCE CO. LTD., Versus SMT. JAYA SAIKIA and ANR	MR.D K DAS MR.R GOSWAMI MR.I ALAM	MR.J SINGH MR.T R SARMA(R-1) MS.S KHANIKAR(R-1) MS.P BARUAH(R-1) MR. D GUPTA
47	I.A.(Civil)/923/2024 WITH LCR, B/O in MACApp./71/2023	ANITA BARUAH, Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR A SHARMA	
	WITH MACApp./71/2023	THE ORIENTAL INSURANCE CO. LTD. Versus ANITA BARUAH AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR A SHARMA
48	I.A.(Civil)/930/2024 WITH LCR in Test.App./3/2017	ON THE DEATH OF DULAL CHANDRA DEY HIS LEGAL HEIRS MALATI DEY AND ORS Versus SMTI SABITRI SHARMA and 12 ORS	MR. M U MAHMUD MR. M U MAHMUD MR.S ISLAM MR.M ALI MR. S. SUR	MR D C NATH MR D C NATH N CHAUDHURY
	WITH Test.App./3/2017 CAVT. NO. 229/2017	SRI DULAL CHANDRA DEY Versus SMTI SABITRI SHARMA and 12 ORS	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HOQUE MR.M ALI MR.D DEY	MR.S K SAHARIA MR D C NATH MR. B J MUKHERJEE MS R SAHA N CHAUDHURY FOR CAVEATOR
49	I.A.(Civil)/954/2024 in MACApp./3394/2024	SANOWAR HUSSAIN Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	
	WITH MACApp./3394/2024 (Filing Number)	SANOWAR HUSSAIN Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS F	MR. A R AGARWALA	
HEARING				
50	Crl.Pet./619/2016 PART-HEARD, FIXED	TATA MOTORS FINANCE LTD. and ANR. Versus THE STATE OF ASSAM AND ANR	MR.R DE MS.D DEVI MR.R J SARMA	MR.M K SHARMA (R-2) MR.H DAS (R-2) PP, ASSAM
	WITH I.A.(Crl.)/590/2017 in Crl.Pet./619/2016	TANKESWAR DAS Versus TATA MOTORS FINANCE LTD. and ANR.	MR.M K SHARMA MR.H DAS	MR.R DE PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/04/2024

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1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
6)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
7)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
8)	MR. B NATH	22-03-2024	To	05-04-2024
9)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
10)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
11)	MR. K P PATHAK	22-03-2024	To	05-04-2024
12)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
13)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
14)	MR D K MISHRA	01-04-2024	To	01-04-2024
15)	MR B PRASAD	01-04-2024	To	01-04-2024
16)	MR. M SARANIA	01-04-2024	To	03-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,1st April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./457/2022 FIXED	ANJAN SAHA Versus MRS. MITHU SAHA	MS. M R DEVI	MR. N ISLAM
2	Crl.Pet./168/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	BIJAY GUPTA @ BIJAY KUMAR GUPTA Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA MS B SARMA	PP, ASSAM
BAIL HEARING (BA)				
3	Bail Appln./2530/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	AJIBOR RAHMAN MOLLAH @ AJIBAR RAHMAN MOLLAH Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
BAIL HEARING				
4	AB/510/2024 FIXED	RUKSANA AHMED Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
5	AB/535/2024 FIXED	ABDUR REZZAK SHEIKH Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
6	AB/577/2024 WITH OFFICE NOTE	MOSHAROF ALI @ MUZAROF AHMED Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
7	AB/652/2024 B/O	BHAITI RABIDAS Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
ORDERS				
8	I.A.(CrI.)/1029/2023 WITH LCR 5 FILES, OFFICE NOTE, FIXED in CrI.A./397/2023 WITH CrI.A./397/2023	NUR ISLAM SK @ NUR ISLAM SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR Z HUSSAIN	PP, ASSAM
		NUR ISLAM SK @ NUR ISLAM SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR Z HUSSAIN	PP, ASSAM
HEARING				
9	CRL.A(J)/60/2019 5 Y 1 M 20 D.:WITH LCR 5 FILES, P.B.-1	ROHEN BORO Versus THE STATE OF ASSAM	Ms. D. SAIKIA (AMICUS CURIAE)	MR. B K MAHAJAN, SPL. PP, WILDLIFE PP, ASSAM

10	WITH CRL.A(J)/61/2019 5 Y 1 M 20 D :	SHIBU RAM RAY Versus THE STATE OF ASSAM	MS. D. SAIKIA (AMICUS CURIAE)	MR. B K MAHAJAN, SPL. PP, WILDLIFE PP, ASSAM
11	CRL.A(J)/22/2020 4 Y 9 M 8 D :WITH LCR 3 FILES, P.B.-1	MONIRAM CHANGMAI Versus THE STATE OF ASSAM AND ANR.	MR. P MAHANTA, AMICUS CURIAE	MR. B BARUAH (R-2) MR. B BARUAH (R-2) PP, ASSAM
12	CRL.A(J)/95/2020 5 Y 7 M 19 D :WITH LCR 5 FILES, P.B.-1	PAPU DAS Versus THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE MR D K NATH	MR. P SAIKIA (r-2)(AS LEGAL AID COUNSEL FOR R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/04/2024

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1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
6)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
7)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
8)	MR. B NATH	22-03-2024	To	05-04-2024
9)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
10)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
11)	MR. K P PATHAK	22-03-2024	To	05-04-2024
12)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
13)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
14)	MR D K MISHRA	01-04-2024	To	01-04-2024
15)	MR B PRASAD	01-04-2024	To	01-04-2024
16)	MR. M SARANIA	01-04-2024	To	03-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,1st April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 CRP/35/2024	AJIT BARUAH Versus NIRMALI SAIKIA AND 6 ORS	MR. D DAS SR. ADV MR S KHOUND	
2 CRP(IO)/112/2024 CAVT. NO.01902/024,	BARUAS INDUSTRIES AND 2 ORS Versus DELHI PUBLIC SCHOOL AND 2 ORS	MR G N SAHEWALLA MR H K SARMA	MR. S NAG FOR CAVEATOR
3 CRP(IO)/113/2024	HABIBAR RAHMAN AND 2 ORS. Versus GOLAP HUSSAIN AND 8 ORS	MR. S NATH MR H A AHMED	
ADMISSION			
4 CRP/377/2016 FIXED	BASANT KUMAR BAGARIA Versus DHARAM CHAND SETHIA and 7 ORS	MR.U K DAS MRS.B D SARMA	MR S SANCHETI (R1-R4) MS S BHUMIJ (R1-R4) MR. A SANCHETI(R1-R4) MR.R C SANCHATI (R1-R4) MRS SANCHETI (R1-R4)
5 CRP(IO)/322/2022	TAIYAB ALI Versus ZARINA KHATUN AND 14 ORS.	MRS. M A OZAH	MR. SURAJIT DAS (R1 to 4) MR. P P DAS (R1 to 4) MR G BHARADWAJ (R10) MR N BRAHMA (R10)
6 CRP(IO)/8/2023	RANJAN PRASAD KANU Versus SWAPAN KUMAR KANU AND 3 ORS	MS. R CHOUDHURY MR N RAHMAN	MR D KALITA (R-1,2) MR. M HUSSAIN (R-1,2)
7 CRP(IO)/134/2023	SIMANTA BORA AND 3 ORS Versus BIREN BORUAH	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR. M DUTTA MR. A LAHKAR
8 CRP/191/2023	NAGESH SARSARIA Versus MAMTA CHAWARIA @ MAMTA BALMIKI	MR. S ROY MR. M H LASKAR	MR. S C KEYAL MR. P DIDWANIA
9 CRP(IO)/273/2023	SHEPHALI SINHA Versus CHABI SENA DEBI AND 2 ORS	MS. S B CHOUDHURY MR. S K DAS	DR. B AHMED (r-1,2,3) MR. N HAQUE (r-1,2,3) MR K UDDIN (r-1,2,3)
10 LA.App./4/2024	SUSHILA DEVI LADIA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS. A	MR. O P BHATI	GA, ASSAM
11 CRP(IO)/10/2024	ON THE DEATH OF KAJAL CHOUDHURY HIS LEGAL HEIRS MAYA CHOUDHURY AND 2 ORS. Versus AJAY KUMAR	MR. D NANDI J TALUKDAR MR. R ALI MR M BORO	MS P SARMAH FOR CAVEATOR

FOR HEARING U/O XLI RULE II C.P.C.

12	RSA/161/2023 CAVT. NO.10442/023,	ABUL KALAM Versus KHADIJA BEGUM AND 3 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS P. GHOSH	MR. A K TALUKDAR MR S ISLAM FOR CAVEATOR
	WITH I.A.(Civil)/2670/2023 in RSA/161/2023	ABUL KALAM Versus KHADIJA BEGUM AND 3 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS P. GHOSH	
13	RSA/52/2024	ON THE DEATH OF AMAR KAR AND 3 ORS Versus PRABHAT SINGHA	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	
14	RSA/54/2024	NAZIMUDDIN AHMED Versus TASIRUDDIN AHMED AND ANR	S ALI MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA	
ORDERS				
15	RSA/34/2009 WITH LCR	ON THE DEATH OF MOTLEB HUSSAIN SARKAR HIS LEGAL HEIRS MOMENA BAWYA AND ORS Versus CHARU BALA SARKAR and ORS	MR.D C MAHANTA MR.T J MAHANTA MR.N I CHOWDHURY	MR.R ISLAM MR.R DE MR.A K PAUL MR.K ANAM
16	RSA/50/2009 WITH LCR	PRAKASH KR. BOROOAH Versus DR. NARESWAR DUTTA	MR.S BANIK MS.B SARMA MR.A K GOSWAMI MR.K N SURI MR.P BHUYAN	MR.B CHAKRABORTY
17	RSA/255/2010	RAMA RANJAN CHANDA Versus SUDIP DEY and 5 ORS	MS.G DEKA MS.P CHAKRABORTY	MR.G N SAHEWALLA MR.MD ASLAM MR.U DUTTA MSK KALITA
18	RSA/75/2011 WITH OFFICE NOTE	AZMAT ALI and 2 ORS Versus ON THE DEATH OF RAMANI MOHAN PATHAK HIS LEGAL HEIRS PADMINI PATHAK and ORS	MS. N N AHMED MR.I H SAIKIA MRM H AHMED MISSS KANUNGOE MRS.S AHMED MR I HUSSAIN MR.A A TARAFDAR MR.A S CHOUDHURY	
19	RSA/153/2011 WITH LCR	MUSTT. MOYMONA KHATUN AND 7 ORS Versus MUSSTT. OCHIKA KHATUN AND ORS	MR.N DHAR MR.S CHAKRABORTY MR .B MALAKAR	DR.B AHMED MRH I CHOUDHURY MR.A M BUZARBARUAH MR.N HAQUE MR.S K DEORI MISSM BARMAN MRK UDDIN
20	I.A.(Civil)/2963/2017 in RSA/299713/2017	ON THE DEATH OF SAKALDEO SAHANI HIS LEGAL HEIRS SRI ASHOK KUMAR SAHANI AND 2 ORS. Versus ASHOK KUMAR BARUA and ANR,	MR.B J MUKHERJEE MR. S BISWAS	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI MS D BORUAH
	WITH RSA/299713/2017 (Filing Number)	SAKALDEO SAHANI Versus ASHOK KUMAR BARUA and ANR,	MR.S C BISWAS MS.S BISWAS MRS.M BORA MSP D B BARUAH	
21	I.A.(Civil)/984/2018 in RSA/76/2018	MD SUNA MIA BARBHUIYA Versus MD HABIBUR RAHMAN and 5 ORS	MR. I ALAM MR. T SK	
	WITH RSA/76/2018	MD SUNA MIA BARBHUIYA Versus MD HABIBUR RAHMAN and 5 ORS	MR. I ALAM MR. T SK	MR. N H MAZARBHUIYAN MR. S ROY (R3) MR. N ISLAM MR. M H LASKAR (R3)

	WITH I.A.(Civil)/2659/2019 in RSA/76/2018	ON THE DEATH OF SUNA MIA BARBHUIYA HIS LEGAL HEIRS MADHURUN NESSA BARBHUIYA AND 4 ORS Versus HABIBUR RAHMAN AND 5 ORS	MR. I ALAM MR. M H LASKAR MR. T SK MS. R R BORAH	MR. M H LASKAR
	WITH I.A.(Civil)/3082/2019 in RSA/76/2018	ON THE DEATH OF SUNA MIA BARBHUIYA, HIS LEGAL HEIR MADHURUN NESSA BARBHUIYA AND 4 ORS Versus MD HABIBUR RAHMAN and 5 ORS	MR. I ALAM MR. T SK	MR. M H LASKAR
22	RSA/50/2019	SRI IKBAL HAZARIKA @ IKBAL HUSSAIN HAZARIKA Versus SRI BABUL PUKAYASTHA AND ANR	MR G P BHOWMIK MR B K MISHRA MR A HAWARI MS. P CHUTIA	MR. R S MISHRA (R1)
	WITH I.A.(Civil)/847/2019 in RSA/50/2019	SRI IKBAL HAZARIKA @ IKBAL HUSSAIN HAZARIKA Versus SRI BABUL PUKAYASTHA AND ANR	MR G P BHOWMIK MR B K MISHRA MR A HAWARI MS. P CHUTIA	MR. R S MISHRA (R1)
23	RSA/18/2021	KAUSHAN ALI @TUNA AND 6 ORS. Versus ARABINDA SARMA SIDHANTA	MR. P K ROY MR J K PARAJULI MR. S K CHAKRABORTY MS. N S PARAJULI	
24	RSA/46/2021 WITH MEDIATION REPORT	DIPAK KUMAR NATH Versus SMTI. TARULATA DEVI	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	MR. B C DAS MS M D MEDHI MS J KALITA
25	RSA/131/2022	SRI GAUTAM CHANDRA CHANDA Versus SRI NARAYAN CHANDRA DAS AND 4 ORS	MR. S SAHU MS R BORAH	MR. P BORAH
26	RSA/4/2023	PABITRA KALITA AND 3 ORS. Versus UPEN DAS AND 2 ORS.	MR. S BANIK MR. S SAHU MR. J SINGH MRS. M M ROY R DEKA	MR P UPADHYAY (R-1,2,3) MR A UPADHYAY (R-1,2,3)
27	RSA/8/2023	UPEN BEZBARUAH @ UPEN SEAL Versus JOGEN BEZBARUAH	MR K BHUYAN MR N ISLAM MR. K K HAZARIKA	
28	RSA/30/2023	SAHAJAHAN ALI Versus SIDDIQUE ALI AND ORS .	MR. A SATTAR MR. S A AHMED S CHOUDHURY	MR. T J MAHANTA (R-1) MS. P BHATTACHARYA (R-1) MR. A BORUA(R-1) MS P SARMA (R-1)
29	Tr.P.(C)/41/2023 FIXED	SAMIMA ABDUR ATIQ Versus MANZIL HUSSAIN	MR H MAURYA MR J HUSSAIN MR. L HUSSAIN	MR F KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI
30	RSA/48/2023	MD. ABDUL KUDDUS BARBHUIYA Versus ON THE DEATH OF MUSSTT. JAHANARA BEGUM LASKAR HER LEGAL HEIRS ARE, MUSTT. RUMI BEGOM LASKAR AND ORS	MR. S K GHOSH MS F AHMED	MR. M KHAN (R-2) MR. M KHAN (R-2) MR A K DAS (1, 3 TO 9, 11, 12, 19) MR A K DAS (1, 3 TO 9, 11, 12, 19) MS J AKTAR (1, 3 TO 9, 11, 12, 19) MS J AKTAR (1, 3 TO 9, 11, 12, 19)
31	RSA/52/2023	KHURSIDA AHMED Versus ENUISH ALI AND 3 ORS.	MR. M H RAJBARBHUIYAN MR. A MANNAF MR. A S ALI	MR. A WAHAB (r-1, 2) MR A ALIM SK (r-1, 2)

	WITH I.A.(Civil)/944/2023 in RSA/52/2023	KHURSIDA AHMED Versus ENUISH ALI AND 3 ORS.	MR. M H RAJBARBHUIYAN MR. A MANNAF MR. A S ALI	
32	RSA/57/2023	MD. AFAZUDDIN AHMED Versus MST. SURJYABHANU BEWA AND 23 ORS.	MR A KHANIKAR MR. M ALI	MR. T ISLAM (r-1 to 11) MS K DAS (r-1 to 11)
	WITH I.A.(Civil)/970/2023 in RSA/57/2023	MD. AFAZUDDIN AHMED Versus MST. SURJYABHANU BEWA AND 23 ORS.	MR A KHANIKAR MR. M ALI	
33	I.A.(Civil)/67/2023 RSA 89/2001(D/O), FIXED in RSA/89/2001	ON THE DEATH OF LT. DHAJENDRA CH. SINGHA Versus MD MOTIOR RAHMAN and ORS	MR. S K SAHARIAH MR D C NATH	MR. A C SARMA (R-1,2) MS. R CHOUDHURY (R-4 (2,3,4,5,7 AND 8) MR G BHARADWAJ(R-1,2) MR N BRAHMA(R-1,2)
	WITH CRP/9886/2022 (Filing Number)	ON THE DEATH OF LATE DHAJENDRA CH SINGHA HIS LEGAL HEIRS DWIP NARAYAN SINGHA AND 2 ORS Versus MD. MOTIOR RAHMAN AND 5 ORS (F)	MR D C NATH	
	WITH I.A.(Civil)/2699/2022	ON THE DEATH OF LATE DHAJENDRA CH. SINGHA, HIS LEGAL HEIRS AND ORS Versus MD. MOTIOR RAHMAN AND ORS	MR D C NATH MR. C SHARMA MS. A RANA	MR. A C SARMA (r-1,2) MS. R CHOUDHURY (R-4.2 TO 4.5, 4.7,4.8) MR G BHARADWAJ (r-1,2) MR B DEORI (r-1,2) MS. B. HAZARIKA (R-4.2 TO 4.5, 4.7,4.8) MR N BRAHMA (r-1,2)
	WITH I.A.(Civil)/4127/2019	SMTI ROMBHABATI SINGHA (WIFE) and 9 ORS Versus MD MOTIOR RAHMAN and 16 ORS	MR. S K SAHARIAH MR D C NATH	
	WITH I.A.(Civil)/4128/2019	SMTI ROMBHABATI SINGHA (WIFE) and 9 ORS Versus MD MOTIOR RAHMAN and 16 ORS	MR. S K SAHARIAH MR D C NATH	
	WITH I.A.(Civil)/3345/2022	ON THE DEATH OF LT. DHAJENDRA CH. SINGHA Versus MD MOTIOR RAHMAN and ORS	MR. S K SAHARIAH MR D C NATH	
35	MC/68/2023 in RSA/66/2022 (D/O), WITH LCR in RSA/66/2022	RATUL SARMAH Versus PUNIMA BARUAH AND ANR.	MR MINTU SAIKIA	
	WITH I.A.(Civil)/2646/2023	RATUL SARMAH Versus PUNIMA BARUAH AND ANR.	MR MINTU SAIKIA	
36	I.A.(Civil)/476/2023 in RSA/9584/2020	MUSST. FULJAN BIBI BUGUM AND ANR. Versus ON THE DEATH OF MD. ABDUL KHALEQUE HIS LEGAL HEIRS MD. SAMSUL AND ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	
	WITH RSA/9584/2020 (Filing Number)	MUSST. FULJAN BIBI BUGUM AND ANR. Versus ON THE DEATH OF MD. ABDUL KHALEQUE HIS LEGAL HEIRS. ARE B	MR. M U MONDAL	
37	I.A.(Civil)/1656/2023 in CRP/148/2017	KOSER ALI AND 3 ORS. Versus KUDDUS ALI AND 13 ORS.	MR. M U MAHMUD MR. M ALI	MR Z HUSSAIN MR. M HOQUE

	WITH CRP/148/2017	KOSER ALI and 3 ORS. Versus KUDDUS ALI and 15 ORS.	MR.M U MAHMUD MR. A ROSHID (P1-P3) MR.A DAS MRC KALITA MR.S ISLAM MR.S HAQUE MS. T BEGUM (P1-P3) MR.M ALI	MR.M HAQUE(R-6) MR Z HUSSAIN MR Z HUSSAIN MR. M HOQUE
	WITH I.A.(Civil)/1657/2023 in CRP/148/2017	KOSER ALI and 3 ORS. Versus KUDDUS ALI AND 13 ORS.	MR. M U MAHMUD MR. M ALI	MR Z HUSSAIN MR. M HOQUE
	WITH I.A.(Civil)/1658/2023 in CRP/148/2017	KOSER ALI AND 3 ORS. Versus KUDDUS ALI AND 13 ORS.	MR. M U MAHMUD MR. M ALI	MR Z HUSSAIN MR. M HOQUE
	WITH I.A.(Civil)/44/2024 in CRP/148/2017	KOSER ALI and 3 ORS. Versus KUDDUS ALI AND 15 ORS.	MR. A ROSHID	
	WITH I.A.(Civil)/45/2024 in CRP/148/2017	KOSER ALI and 3 ORS. Versus KUDDUS ALI and 15 ORS.	MR. A ROSHID	
	WITH I.A.(Civil)/46/2024 in CRP/148/2017	KOSER ALI and 3 ORS. Versus KUDDUS ALI and 15 ORS.	MR. A ROSHID	
38	I.A.(Civil)/2438/2023 in RSA/167/2022	ON THE DEATH OF THE APPELLANT SHANKAR DAS Versus KUMADINI DAS AND 6 ORS	MR. S R BARBHUIYA MR M HUSSAIN MR M HUSSAIN	
	WITH RSA/167/2022	SHANKAR DAS Versus KUMADINI DAS AND ORS.	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR H P GUWALA (r-1,2) MR. A BORO (r-1,2)
39	I.A.(Civil)/3084/2023 FIXED in RSA/235/2013	SATIN KALITA Versus UPEN DAS	MR. SHEELADITYA	
	WITH RSA/235/2013	SATIN KALITA Versus UPEN DAS	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	MR.SHEELADITYA
40	Review.Pet./34/2024 in WP(C)/3025/2021 (D/O), FIXED	SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SARMA	SC. WATER RESOURCE DEPTT.
41	I.A.(Civil)/852/2024 WITH LCR in CRP/26/2024	SAWARMAL KEJRIWAL Versus VIKRAMJIT BARUAH,	MR G N SAHEWALLA MS. S KATAKEY MS. S. TODI MR H K SARMA MS K SARMA	MR. A DHAR MD F FARIDI FOR CAVEATOR
	WITH CRP/26/2024	SAWARMAL KEJRIWAL Versus VIKRAMJIT BARUAH	MR G N SAHEWALLA MS. S KATAKEY MS. S. TODI MR H K SARMA MS K SARMA	MR. A DHAR MD F FARIDI FOR CAVEATOR
STAY MATTERS				
42	CRP/66/2020 FIXED	M/S EASTERN ROAD CARRIERS AND 2 ORS. Versus SMT. JENITHA SANGMA AND 6 ORS.	MR. A SARMA MR M K ROY	
43	Tr.P.(C)/83/2023	PALLABI CHOUDHURY Versus PUBAYAN ROY	MR. S ROY MR. M H LASKAR	MR B ACHARYYA MS. M ACHARYYA

44	CRP(IO)/124/2023	PRANJAN BARUAH Versus SMTI NIRUPAMA BHUYAN	MR B SHARMA	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY
45	CRP(IO)/271/2023	BASANT JAIN Versus RIA JALAN	MR G N SAHEWALLA MR. P DEKA MR M SAHEWALLA MS T J SAHEWALLA	MR. S K SINGH MR. A GANGULY MR. A DHANUKA
	WITH I.A.(Civil)/3243/2023 in CRP(IO)/271/2023	RIA JALAN Versus BASANT JAIN,	MR. A GANGULY MR. A DHANUKA	MR G N SAHEWALLA
46	CRP(IO)/427/2023	DIPANKAR CHAKRABORTY Versus SUBHENDU CHAKRABORTY AND 2 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	

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LEAVE NOTE OF ADVOCATES FOR 01/04/2024

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1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
6)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
7)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
8)	MR. B NATH	22-03-2024	To	05-04-2024
9)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
10)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
11)	MR. K P PATHAK	22-03-2024	To	05-04-2024
12)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
13)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
14)	MR D K MISHRA	01-04-2024	To	01-04-2024
15)	MR B PRASAD	01-04-2024	To	01-04-2024
16)	MR. M SARANIA	01-04-2024	To	03-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,1st April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./712/2024	ROJIT ALI @ SAHIL AHMED @ ROJITULLA Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
2 Bail Appln./921/2024	MOFAJJEL HOQUE Versus THE STATE OF ASSAM	G. DAS MR. P THAKURIA MS. D KHAKHALARY S MEDHI	PP, ASSAM
3 Bail Appln./924/2024	ABDUL KHALEQUE Versus THE STATE OF ASSAM	MD K RAHMAN MR. N. ISLAM	PP, ASSAM
4 Bail Appln./927/2024	FAYAZ AHMED @ FOYAJ AHMED LASKAR Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
5 Bail Appln./928/2024	RAKIBUL ISLAM @ MANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
6 Bail Appln./929/2024	BIMAN ROY Versus THE STATE OF ASSAM AND ANR.	MR P P MEDHI MD. M. ALI MR G BARGAYARY	PP, ASSAM
7 Bail Appln./930/2024	ABUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR N ZAMAN	PP, ASSAM
8 Bail Appln./931/2024	SWAPAN KUMAR SINGHA Versus THE NARCOTIC CONTROL BUREAU,	MR. B PEGU MS DIPSY RAJA	MR. S C KEYAL SC, NCB
9 Bail Appln./936/2024 B/O	DUSMANTA DAS Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
10 Bail Appln./937/2024 B/O	MAHIBUR RAHMAN @ RAJ DEWAN Versus THE STATE OF ASSAM	MR. S M MOLLAH MRS. S BEGUM MR. D N AMIN	PP, ASSAM
11 Bail Appln./939/2024	RAHUL MEENA Versus THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM

12	Bail Appln./945/2024	KARIM UDDIN @ ASHAM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
MOTION				
13	Crl.Rev.P./126/2024	ANOWAR HUSSAIN Versus ZAHERUL KHAN	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	
14	Crl.Rev.P./127/2024	RAHIM KHAN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
15	Crl.Rev.P./128/2024	MD. ABU SAHID @ ABU SAYED AHMED Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
16	Crl.Pet./355/2024	ABHIJIT ROY NANDY AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS D DAS	PP, ASSAM
17	Crl.Pet./356/2024	DR. NILUTPAL SUT AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MS A DAS MS. L WANGSA	PP, ASSAM
18	Crl.Pet./357/2024	POTURUN NESSA CHOUDHURY Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
19	Crl.Pet./358/2024	AHMED ALI Versus ABDUL RAHIM	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	
20	Crl.Pet./359/2024	BINET TOSSA AND 2 ORS Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
21	Crl.Pet./360/2024	NUR ALOM AHMED AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
22	Crl.Pet./361/2024	NITYANANDA DAS @ NITU Versus THE STATE OF ASSAM AND ANR	MR S C DAS P BURAGOHAIN MR. C. SHIL	PP, ASSAM
23	Crl.Pet./362/2024	DR. VIMAL KATIYAR Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR D TALUKDAR MR P CHOUDHURY MR S J CHOUDHURY	PP, ASSAM
24	Crl.Pet./364/2024	DIMBESWAR KALITA AND 4 ORS Versus THE STATE OF ASSAM	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	PP, ASSAM
25	Crl.Pet./365/2024	BADSHA MIAH Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM
26	Crl.Pet./368/2024	TAHEJ UDDIN AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. M R KHANDAKAR	PP, ASSAM
27	AB/647/2024	SOIDUL ALOM LASKAR @ SAIDUL ALOM LASKAR Versus THE STATE OF ASSAM AND ANR	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
28	AB/749/2024 FIXED	MD. ABDUL KADIR DARJI Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
29	AB/816/2024	MD. RANA RAHMAN Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM MS P DEKA	PP, ASSAM

30	AB/819/2024	JIAUL HAQUE @ JEHERUL ALI Versus THE STATE OF ASSAM	MR F A LASKAR S HOQUE	PP, ASSAM
31	AB/823/2024	BADSHA SK Versus THE STATE OF ASSAM AND ANR.	MR. A K AHMED	PP, ASSAM
32	AB/824/2024	RASHIDA BIBI AND 4 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A K AHMED MD A ISLAM M AHMED	PP, ASSAM
33	AB/825/2024	GANESH CHANDRA DEKA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
34	AB/826/2024	GOLAP HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
35	AB/833/2024	ANOWAR HUSSAIN @ ANOWAR ALI Versus THE STATE OF ASSAM	MR. A KADDUS	PP, ASSAM
36	AB/834/2024	AZIZUL HOQUE Versus THE STATE OF ASSAM AND ANR	MD. S ALOM MR. M S ALAM	PP, ASSAM
37	AB/839/2024	MOTIO NARZARY Versus THE STATE OF ASSAM	MR. R B GOHAIN MR. J HATIMURIA	SC, FOREST
38	AB/842/2024	ASHRAB ALI Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
ADMISSION				
39	Crl.Rev.P./239/2023 WITH LCR 2 FILES, FIXED	ASHRAFUL ISLAM Versus SILIMA AKTAR	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI	MS. PUJA AGARWAL, LEGAL AID COUNSEL
40	Crl.A./90/2024	MIZANUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR. MUSTAFA HUSSAIN	PP, ASSAM
	WITH I.A.(Crl.)/305/2024 in Crl.A./90/2024	MIZANUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR. MUSTAFA HUSSAIN	PP, ASSAM
41	Crl.A./91/2024	LAKHI DEV SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	B BURAGOHAIN	PP, ASSAM
	WITH I.A.(Crl.)/306/2024 in Crl.A./91/2024	LAKHI DEV SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	B BURAGOHAIN	PP, ASSAM
BAIL HEARING (BA)				
42	Bail Appln./2610/2023 WITH CASE RECORD(SCANNED COPY)	ROSTAM ALI @ JAHIR ALI AND ANR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
43	Bail Appln./2968/2023 WITH CASE RECORD(SCANNED COPY)	SORIF AHMED @ SARIF AHMED Versus THE STATE OF ASSAM	MR. D HUSSAIN MR H R CHOUDHURY MR. R A CHOUDHURY	S. TALUKDAR A S PRODHANI PP, ASSAM
44	Bail Appln./3390/2023 WITH CASE RECORD(SCANNED COPY)	JOWEL HOSSAIN AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
45	Bail Appln./221/2024 WITH CASE RECORD(SCANNED COPY)	MONOJ KALITA Versus THE STATE OF ASSAM	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM
46	Bail Appln./396/2024 FIXED	HRISHIKESH RAJBONGSHI Versus THE STATE OF ASSAM	MS T RAMCHIARY MR. R BORO	PP, ASSAM

47 [Bail Appln./571/2024](#) ABDUL RAZAK SHAH MOTIUR RAHMAN PP, ASSAM
WITH CASE RECORD(SCANNED **Versus** MR. NOOR KUTUB ALAM
COPY), B/O THE STATE OF ASSAM MR M RAHMAN
I AMIN

BAIL HEARING

48 [AB/2873/2023](#) ASADUL ALOM LASKAR @ IMRAN MR. D HUSSAIN PP, ASSAM
FIXED HUSSAIN LASKAR MR. R A CHOUDHURY
Versus MR. R A MAZUMDER
THE STATE OF ASSAM

49 [AB/4018/2023](#) SAFIUR RAHMAN MOLLAH MR. SAILENDRA DEKA PP, ASSAM
FIXED **Versus** MR. P DUTTA
THE STATE OF ASSAM MR JITENDRA DAS

50 [AB/778/2024](#) HEMANTA DEKA AND ANR MR. R SALOI PP, ASSAM
FIXED **Versus**
THE STATE OF ASSAM

ORDERS

51 [Crl.Pet./994/2022](#) RAMCHARAN NATH MR. P BOIRAGI PP, ASSAM
WITH LCR 1 FILE(SCANNED COPY) **Versus** MR. S J SARMAH
THE STATE OF ASSAM AND ANR

52 [Crl.Pet./1064/2023](#) PRATYUSH PRATIM DEBNATH AND ANR MR G CHOUDHURY PP, ASSAM
B/O **Versus** MS M N KONYAK
THE STATE OF ASSAM ANR

53 [Crl.Pet./1216/2023](#) MD. SAYED ALI MUNCHI MR. M K DAS MR. P SAIKIA (LEGAL AID
WITH LCR 1 FILE **Versus** THE STATE OF ASSAM ANR PP, ASSAM
COUNSEL FOR R-2)

54 [I.A.\(Crl.\)/304/2024](#) JAGU DHONOWAR MS B R A SULTANA PP, ASSAM
[in CRL.A\(j\)/2362/2024](#) **Versus**
THE STATE OF ASSAM AND ANR.

WITH

[CRL.A\(j\)/2362/2024](#)
(Filing Number)

JAGU DHONOWAR MS B R A SULTANA
Versus
THE STATE OF ASSAM AND ANR. E

WITH

[I.A.\(Crl.\)/2364/2024](#)
(Filing Number)

JAGU DHONOWAR MS B R A SULTANA
Versus
THE STATE OF ASSAM AND ANR. E

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LEAVE NOTE OF ADVOCATES FOR 01/04/2024

-

1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
6)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
7)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
8)	MR. B NATH	22-03-2024	To	05-04-2024
9)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
10)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
11)	MR. K P PATHAK	22-03-2024	To	05-04-2024
12)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
13)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
14)	MR D K MISHRA	01-04-2024	To	01-04-2024
15)	MR B PRASAD	01-04-2024	To	01-04-2024
16)	MR. M SARANIA	01-04-2024	To	03-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,1st April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./925/2024	MD. SALIM KHAN Versus THE STATE OF ASSAM	MR. A AHMED MD A RAHMAN MS. A KHATUN	PP, ASSAM
2	Bail Appln./935/2024	MD. ALTAF HUSSAIN @ ALTAF HUSSAIN Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
BAIL HEARING (BA)				
3	Bail Appln./3901/2023 FIXED	MUKUT SAIKIA Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM SPL. PP, C.B.I.
4	Bail Appln./4648/2023 WITH CASE RECORD(SCANNED COPY), FIXED	JONASING KRO Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
5	Bail Appln./782/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AMIR HUSSAIN @ MD. AMIR HUSSAIN Versus THE STATE OF ASSAM	MR. A M KHAN MR Z RAHMAN MR S PRODHANI MS J YESMIN	PP, ASSAM
ORDERS				
6	I.A.(CrI.)/847/2023 PART-HEARD, LCR 4 FILES, FIXED in CrI.A./316/2022 WITH CrI.A./316/2022	AKTAR ALI Versus THE STATE OF ASSAM AND ANR. AKTAR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M U MONDAL MR H R A CHOUDHURY (P- 2) MR. M U MONDAL(P-2) MR G SAIKIA MS. N NASRIN (P-2) MD. I H KHAN (P-2) MR K ISLAM (P-2) MR N G SHARMA MR A ALIM SK MR A ALIM SK MR. A W MONDAL MR. A K BHATTACHARJEE	MD. A HUSSAIN (r-2) PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/04/2024

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1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
6)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
7)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
8)	MR. B NATH	22-03-2024	To	05-04-2024
9)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
10)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
11)	MR. K P PATHAK	22-03-2024	To	05-04-2024
12)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
13)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
14)	MR D K MISHRA	01-04-2024	To	01-04-2024
15)	MR B PRASAD	01-04-2024	To	01-04-2024
16)	MR. M SARANIA	01-04-2024	To	03-04-2024



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[For Monday, 1st April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

THIS BENCH WILL RISE AT 3:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./920/2024	MD. MUKTAR SK. Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
2	Bail Appln./922/2024	KHAIRUL ISLAM Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAJIN	PP, ASSAM
3	Bail Appln./923/2024	KHALIL UDDIN AND ANR. Versus THE STATE OF ASSAM	MR. M H LASKAR M. HOSSAIN	PP, ASSAM
4	Bail Appln./933/2024	ASSMA KHAN AND 3 ORS. Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
5	Bail Appln./934/2024	MD. BABUL ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR J RAHMAN MD K RAHMAN	PP, ASSAM
6	Bail Appln./938/2024	MD. BANIS ALI @ RAHUL Versus THE STATE OF ASSAM	MR MINTU SAIKIA MS. P. NAIDING	PP, ASSAM
7	Bail Appln./941/2024	RAJIB SARKAR Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
8	Bail Appln./942/2024	AMAR DEKA Versus THE STATE OF ASSAM	MR P K DAS MR A RAZZAK	PP, ASSAM
9	Bail Appln./947/2024	DILIP ARANDHARA Versus THE STATE OF ASSAM	MS N HASSAN	PP, ASSAM
MOTION				
10	Crl.Pet./352/2024 FIXED	NRIPENDRA MOHAN DAS Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR D MAHANTA	PP, ASSAM
11	Crl.Pet./363/2024	NILUTPAL NATH Versus THE STATE OF ASSAM AND ANR	MR H R CHOUDHURY S. TALUKDAR A S PRODhani	PP, ASSAM

12	Crl.Pet./366/2024	SURHAB ALI Versus ASIF ALOM	MR. A M AHMED	
13	Crl.Pet./367/2024	EKBAL UDDIN Versus THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
14	AB/812/2024	ANARUL ISLAM Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
15	AB/813/2024	SOMIR ALI @ SOMER ALI Versus THE STATE OF ASSAM	MR. S HOQUE MR. M ISLAM MR. R ALOM	PP, ASSAM
16	AB/815/2024	DEBAJYOTI MANDAL AND ANR Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
17	AB/820/2024	BUBUL BORO @ BABUL BORO Versus THE STATE OF ASSAM	MR. S C BISWAS MS. U NANDA MS. J GHOSH	PP, ASSAM
18	AB/827/2024	SADANANDA DAS Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA MR BHARGAV DAS	PP, ASSAM
19	AB/828/2024	SURENDRA PRASAD @ CHINTU PRASAD Versus THE STATE OF ASSAM	MR J MAHANTA MS R ALI	PP, ASSAM
20	AB/829/2024	SANIDUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
21	AB/830/2024	FIROZ ALI AND ANR Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR REZABUL HOQUE MR A H SARKAR	PP, ASSAM
22	AB/831/2024	AMINUR TALUKDAR @ AMINUL TALUKDAR Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
23	AB/835/2024	ROSHIDUL HOQUE Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	PP, ASSAM
24	AB/837/2024	MONISUR RAHMAN Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM
25	AB/838/2024	MOTALEB TALUKDAR Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
26	AB/840/2024	SANJIB DAS AND ANR Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA MR BHARGAV DAS	PP, ASSAM
<u>ADMISSION</u>				
27	Crl.Pet./361/2020 B/O	RAMESH KUMAR JHA Versus CENTRAL BUREAU OF INVESTIGATION	A W AMAN MR. S S S RAHMAN MR. S B RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUIYA MR S T ADNAN	MR. S C KEYAL MR M HALOI, Retainer Counsel,CBI SC, CBI
WITH				
28	Crl.Pet./358/2020	RAMESH KUMAR JHA Versus CENTRAL BUREAU OF INVESTIGATION	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	SC, CBI
29	Crl.Rev.P./554/2022 WITH LCR 2 FILES, FIXED	MD. SOBAHAN ALI Versus AYESHA KHATUN	MR. B CHOWDHURY	MD E AHMED MR. F A HASSAN

BAIL HEARING (BA)

30	Bail Appln./3697/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	UCHAMAN ALI Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. F U CHOUDHURY	PP, ASSAM
31	Bail Appln./616/2024 FIXED	PRANJAL KALITA Versus THE STATE OF ASSAM	MR. A K AZAD MS. C KALITA	PP, ASSAM
32	Bail Appln./703/2024 FIXED	PRAFULLYA KACHARI Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR P SONOWAL	PP, ASSAM

BAIL HEARING

33	AB/3742/2023 B/O	REJAUL HOQUE @ REJAUL HAQUE AND 3 ORS. Versus THE STATE OF ASSAM	MR. J A AHMED	PP, ASSAM
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ORDERS

34	Tr.P.(CrI.)/6/2023 WITH LCR 2 FILES(SCANNED COPY), B/O	BORNALI GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR MR. P. BORGOHAIN MR. R B GOHAIN MS C DAS F. K. AHMED	PP, ASSAM
35	CrI.Pet./210/2024 FIXED	AMLAN JYOTI BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. S K JAIN	PP, ASSAM
36	I.A.(CrI.)/291/2024 FIXED in CrI.Rev.P./118/2024	MD. ABDUL GONI Versus THE STATE OF ASSAM AND ANR	MR D K DAS MR. R K NATH MS. P BHUYAN S DAS	PP, ASSAM

WITH

[CrI.Rev.P./118/2024](#)

MD. ABDUL GONI Versus THE STATE OF ASSAM AND ANR	MR D K DAS MR. R K NATH MS. P BHUYAN S DAS	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 01/04/2024

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1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
6)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
7)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
8)	MR. B NATH	22-03-2024	To	05-04-2024
9)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
10)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
11)	MR. K P PATHAK	22-03-2024	To	05-04-2024
12)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
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14)	MR D K MISHRA	01-04-2024	To	01-04-2024
15)	MR B PRASAD	01-04-2024	To	01-04-2024
16)	MR. M SARANIA	01-04-2024	To	03-04-2024



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[For Monday, 1st April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
1	I.A.(CrI.)/272/2024 in CrI.Rev.P./35/2024	DR. BISWAJIT SURAJ MALAKAR Versus SMRITILEKHA KAKOTY,	MR. J C CHAUDHURY MR. M H ALI	MS. R CHOUDHURY
	WITH CrI.Rev.P./35/2024	DR. BISWAJIT SURAJ MALAKAR Versus SMRITILEKHA KAKOTY	MR. J C CHAUDHURY MR. D C C PHUKAN MD. A SAHAD MR. M H ALI	
<u>MOTION (BA)</u>				
2	Bail Appln./940/2024	HITESH BHARALI Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MR A ALAM MR. S UDDIN	PP, ASSAM
3	Bail Appln./944/2024	AMBIA BEGUM Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
4	Bail Appln./946/2024	MANIRU ZAMAN @ MONIRU JAMAN Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM
<u>MOTION</u>				
5	AB/811/2024	RUBUL DAS Versus THE STATE OF ASSAM	MR. R SARMA MS. S. BISWAS	PP, ASSAM
6	AB/814/2024	KAMAL MANDAL Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
7	AB/821/2024	GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
8	AB/832/2024	SOPIKUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM
9	AB/836/2024	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR B SINHA MR. H ISLAM	PP, ASSAM

ADMISSION

10	Crl.Pet./817/2023 WITH LCR 3 FILES(SCANNED COPY), FIXED	ABDUL ALIM Versus THE STATE OF ASSAM AND 2 ORS	MR. A R TALUKDAR	MR. N H MAZARBHUIYAN (R-2,3) MS. L WAJEEDA (R-2,3) MR. M H SAIKIA (R-2,3) MR. R I BHUYAN (R-2,3) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
11	Bail Appln./2824/2023 WITH CASE RECORD(SCANNED COPY)	PAWAN KUMAR YADAV AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. D M CHAKRABORTY	PP, ASSAM
12	Bail Appln./3455/2023 WITH CASE RECORD(SCANNED COPY)	FILTER KALITA Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
13	Bail Appln./4136/2023 WITH CASE RECORD(SCANNED COPY)	MD. MOKIM AND ANR. Versus THE UNION OF INDIA	MS. S K NARGIS MS N SULTANA	SC, NCB
14	Bail Appln./4472/2023 WITH CASE RECORD(SCANNED COPY)	RANTU DAS Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
15	Bail Appln./290/2024 FIXED	MD. JEHERUL HAQUE Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI	PP, ASSAM
16	Bail Appln./364/2024 WITH CASE RECORD(SCANNED COPY), FIXED	HAFIJUL MANDAL AND ANR. Versus NARCOTICS CONTROL BUREAU	MR D K MEDHI P BORUAH	SC, NCB
17	Bail Appln./518/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAJDEV KUMAR @ RAJDEV SINGH Versus THE UNION OF INDIA	MR S RAHMAN MS. S PHUKAN MR U PANDEY	SC, NCB
18	Bail Appln./608/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SOHAN SARKI Versus THE STATE OF ASSAM AND ANR.	MR A DASGUPTA MR J K SHARMA	PP, ASSAM
19	Bail Appln./674/2024 WITH OFFICE NOTE, FIXED	RAJU AHMED Versus THE STATE OF ASSAM	MR. B D GOSWAMI MR. J M GOGOI MR. K K DEKA	PP, ASSAM
20	Bail Appln./676/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AKBAR ALI Versus THE STATE OF ASSAM AND ANR.	MR A KHANIKAR R L CHUTIA	PP, ASSAM
21	Bail Appln./701/2024 FIXED	ABDUL KAIYAM @ MD. ABDUL KAIYAM Versus THE STATE OF ASSAM	MR. M U MONDAL MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
22	Bail Appln./728/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BOLURAM BORAH @ BOLURAM BORA Versus THE STATE OF ASSAM AND ANR.	MR. B D GOSWAMI MR. J M GOGOI	PP, ASSAM
23	Bail Appln./731/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BOLURAM BORAH @ BOLURAM BORA Versus THE STATE OF ASSAM AND ANR.	MR. B D GOSWAMI MR. J M GOGOI	PP, ASSAM
24	Bail Appln./769/2024 FIXED	AYUB KHAN Versus THE STATE OF ASSAM	MR S ISLAM MR Z RAHMAN MR. R ISLAM	PP, ASSAM
25	Bail Appln./784/2024 WITH OFFICE NOTE, FIXED	CHOUDHURY ALI @ NURUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN MR. A HASAN	PP, ASSAM
26	Bail Appln./789/2024 WITH OFFICE NOTE, FIXED	JAFIRUDDIN @ HABIJUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. F A HASSAN	PP, ASSAM
27	Bail Appln./819/2024 WITH OFFICE NOTE, FIXED	SUKENDRA BAISHYA @ GOUTAM BAISHYA Versus THE STATE OF ASSAM	MR. N J DUTTA MR A BASUMATARY Z ROHMAN MS S R KALITA	
28	Bail Appln./840/2024 FIXED	MD. SHOYJUDDIN AHMED @ SALLU Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR M HOQUE	PP, ASSAM

29	Bail.Appln./856/2024 FIXED	NIPEN DAS Versus THE STATE OF ASSAM	MR. D K BAIDYA	PP, ASSAM
BAIL HEARING				
30	AB/3363/2023 FIXED	TRIDIV CHOWDHURY Versus THE STATE OF ASSAM	MR. P K GOSWAMI MR J DAS	PP, ASSAM
31	AB/488/2024 FIXED	SAMIRAN GOGOI Versus THE STATE OF ASSAM	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM	PP, ASSAM
32	AB/489/2024 FIXED	DIGANTA BORAH Versus THE STATE OF ASSAM	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM	PP, ASSAM
33	AB/492/2024 FIXED	PRODIP CHETRY Versus THE STATE OF ASSAM	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM	PP, ASSAM
34	AB/494/2024 FIXED	BUBUL TALUKDAR Versus THE STATE OF ASSAM	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM	PP, ASSAM
35	AB/501/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL KASEM Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM
36	AB/634/2024 FIXED	AZIZUL AHMED Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
37	AB/658/2024 FIXED	AHMAD ALI AND ANR. Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
ORDERS				
38	CRL.A(J)/140/2023 0 Y 9 M 29 D :WITH LCR 5 FILES, OFFICE NOTE WITH I.A.(CrI.)/1167/2023 in CRL.A(J)/140/2023	NAYAN MALLIK Versus THE STATE OF ASSAM AND ANR.	MS N HASSAN	MR A N AHMED (R-2) PP, ASSAM
39	CrI.A./277/2023 0 Y 9 M 2 D :WITH LCR 4 FILES, FIXED WITH I.A.(CrI.)/654/2023 in CrI.A./277/2023	NAYAN MALLIK Versus THE STATE OF ASSAM AND ANR.	MS N HASSAN	PP, ASSAM
39	CrI.A./277/2023 0 Y 9 M 2 D :WITH LCR 4 FILES, FIXED WITH I.A.(CrI.)/654/2023 in CrI.A./277/2023	SARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. S A SIKDER MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
39	CrI.A./277/2023 0 Y 9 M 2 D :WITH LCR 4 FILES, FIXED WITH I.A.(CrI.)/654/2023 in CrI.A./277/2023	SARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. S A SIKDER MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
40	CrI.A./392/2023 0 Y 7 M 29 D :WITH LCR 3 FILES, FIXED WITH I.A.(CrI.)/1021/2023 in CrI.A./392/2023	MD. MANIRUT JAMAN @ MONI Versus THE STATE OF ASSAM	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	PP, ASSAM
40	CrI.A./392/2023 0 Y 7 M 29 D :WITH LCR 3 FILES, FIXED WITH I.A.(CrI.)/1021/2023 in CrI.A./392/2023	MD. MANIRUT JAMAN @ MONI Versus THE STATE OF ASSAM	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	PP, ASSAM
41	I.A.(CrI.)/861/2023 FIXED in CrI.A./9329/2023	BHARAT DEKA Versus ABDUL JALIL HAZARIKA	MR. H NATH MR S BORTHAKUR A TALUKDAR MR SAURADEEP DEY	MD. H BHUYAN A TALUKDAR MR A MOHAMMAD

WITH
[CrI.A./9329/2023](#)
(Filing Number)

BHARAT DEKA
Versus
ABDUL JALIL HAZARIKA B

MR S BORTHAKUR

WITH
[CrI.L.P./40/2023](#)

BHARAT DEKA
Versus
ABDUL JALIL HAZARIKA

MR. H NATH
MR S BORTHAKUR
MR SAURADEEP DEY

42 [I.A.\(CrI.\)/947/2023](#)
WITH OFFICE NOTE, FIXED
in CrI.A./10136/2023

BAPMONI DEKA
Versus
THE STATE OF ASSAM AND ANR.

MR D K BHATTACHARYYA
A GAUTAM
DILME R.M. MOMIN
MR. A AHMED (R2)
MR. R ALI (R2)
U U KHAN (R2)
PP, ASSAM

WITH
[CrI.A./10136/2023](#)
(Filing Number)

BAPMONI DEKA
Versus
THE STATE OF ASSAM AND ANR. E

MR D K BHATTACHARYYA

43 [CrI.A./27/2024](#)
WITH OFFICE NOTE, FIXED

NILADHAR KALITA
Versus
THE STATE OF ASSAM AND ANR.

MR. D K KOTHARI
MR. K K BHUYAN
MR P PRAWAR
MR Y KOTHARI
MR. N KOTHARI
MR. D K DAS (r-2)
PP, ASSAM

WITH
[I.A.\(CrI.\)/91/2024](#)
in CrI.A./27/2024

NILADHAR KALITA
Versus
THE STATE OF ASSAM AND ANR.

MR. D K KOTHARI
MR. K K BHUYAN
MR P PRAWAR
MR Y KOTHARI
MR. N KOTHARI
PP, ASSAM

44 [CrI.A./56/2024](#)
FIXED

ROMEN KUMAR AND ANR.
Versus
THE STATE OF ASSAM

MR. A AHMED
MR. M A CHOUDHURY
MR. M ALAM
MR A AHMED
PP, ASSAM

WITH
[I.A.\(CrI.\)/204/2024](#)
in CrI.A./56/2024

ROMEN KUMAR AND ANR.
Versus
THE STATE OF ASSAM

MR. A AHMED
MR. M A CHOUDHURY
MR. M ALAM
MR A AHMED
PP, ASSAM

45 [I.A.\(CrI.\)/104/2024](#)
FIXED
in CrI.A.(J)/826/2024

ARNESH HARIZON
Versus
THE STATE OF ASSAM AND ANR.

MS N HASSAN (LEGAL AID
COUNSEL)
PP, ASSAM

WITH
[CrI.A.\(J\)/826/2024](#)
(Filing Number)

ARNESH HARIZON
Versus
THE STATE OF ASSAM AND ANR. H

MS N HASSAN

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LEAVE NOTE OF ADVOCATES FOR 01/04/2024

-

1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
6)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
7)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
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9)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
10)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
11)	MR. K P PATHAK	22-03-2024	To	05-04-2024
12)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
13)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
14)	MR D K MISHRA	01-04-2024	To	01-04-2024
15)	MR B PRASAD	01-04-2024	To	01-04-2024
16)	MR. M SARANIA	01-04-2024	To	03-04-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Monday,1st April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR****COURT NO: 26****[CIVIL BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1	WP(C)/1751/2014 FIXED MD. SAIDUR RAHMAN and 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.A K PURKAYASTHA MR.A DAS MR.R DEY	SC, HEALTH
2	WP(C)/3459/2014 BENARASH MOCHAHARY Versus THE STATE OF ASSAM AND 2 ORS	MR.P K BARMAN MS.D D BARMAN	SC, EMPLOYMENT and CRAFTSMAN TRAINING GA, ASSAM MR.S P DAS
3	WP(C)/3670/2014 GS. 154201F SRI DILIP KANTI BHATTACHARJEE Versus THE UNION OF INDIA and 3 ORS	MR.H DAS MR.P MAHANTA MS.P SAHARIA	C.G.C. MR.S K MEDHI ASSTT.S.G.I.
4	WP(C)/3674/2014 SMTI BASANTI CHOUDHURY Versus THE UNION OF INDIA and 5 ORS	MR.R ISLAM MR.R DE MS.N MITRA MS.D DEVI	C.G.C. MR.S S ROY MS.H TERANGPI ASSTT.S.G.I.
5	WP(C)/3684/2014 TILAK CHANDRA SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR.A SARMA MR.C S SARKAR MR.M ROY	GA, ASSAM MS.R GOGOI
MOTION			
6	WP(C)/7615/2023 JITUMANI SONOWAL Versus THE STATE OF ASSAM AND ANR	MS S DAS MS. H DAS	SC, ELEM. EDU
7	WP(C)/437/2024 ZIAUL KARIM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. A K HANNAN	SC, ELEM. EDU
8	WP(C)/1454/2024 GOLZAR ALI SK Versus THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MS M ROY	SC, ELEM. EDU GA, ASSAM
9	WP(C)/1557/2024 FIXED AZMAL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MD. A MATLIB	SC, ELEM. EDU GA, ASSAM
10	WP(C)/1669/2024 FIXED AMIKA GURUNG Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MR. M AHMED MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	SC, HIGHER EDU SC, DIB. UNIVERSITY
11	WP(C)/1737/2024 JAKIR HUSSAIN AND 3 ORS. Versus THE UNION OF INDIA AND 8 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	DY.S.G.I. SC, HEALTH

12	WP(C)/1752/2024	JAYANTA SARMAH AND 20 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAJN M BURAGOHAJN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL	SC, ELEM. EDU SC, N C T E DY.S.G.I.
13	WP(C)/1759/2024	AMINUL HOQUE AND 38 ORS Versus THE ASSAM PHARMACY COUNCIL AND 4 ORS	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	DY.S.G.I. SC, HEALTH
14	WP(C)/1781/2024	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS.	MR M H AHMED I AMIN MR. O ULLAH	SC, ELEM. EDU
15	WP(C)/1782/2024	ROHIDUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS	MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	SC, ELEM. EDU GA, ASSAM SC, SSA
16	WP(C)/1785/2024	SUNIL RAJBONGSHI Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
17	WP(C)/1795/2024 CAVT. NO.01362/024, WITH CAVT. 136/2024	MD. FARIJ UDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR E AHMED MR. N I KHAN MR. S Z RAHMAN	SC, ELEM. EDU MR. JUNM LASKAR FOR CAVEATOR
ORDER (STAY VACATING)				
18	I.A.(Civil)/782/2024 in WP(C)/1052/2024	REZZAK HOSSAIN, Versus THE STATE OF ASSAM AND 8 ORS	MR M A ISLAM	SC, ELEM. EDU
	WITH WP(C)/1052/2024	REZZAK HOSSAIN Versus THE STATE OF ASSAM AND 8 ORS	MR M A ISLAM MR J I MONDAL MR A N IQBAL	SC, ELEM. EDU GA, ASSAM
ORDER NO STEPS				
19	WP(C)/760/2024 B/O	RITU KUMAWAT Versus ASSAM COUNCIL OF MEDICAL REGISTRATION AND 3 ORS	MS P AGARWAL MR. B J DAS MS. N CHOUDHURY	SC, HEALTH
ADMISSION				
20	WP(C)/4860/2016	MAKBUL HUSSAIN KHAN Versus THE STATE OF ASSAM AND 11 ORS	MR H R A CHOUDHURY MR.A ROSHID MR. D A KAIYUM MR.A MOBARAQUE MR. M A CHOUDHURY	GA, ASSAM MR.D DAS(Sr.Adv.)(R-7) MR.Z H AHMEDR- 4-6 MS.P BORAH(R-9) MR.K MOHAMMED(R-7) SC, HIGHER EDUCATION MR.R SENSUA(R-7) MR.K U AHMED(R- 4-6) MR.S BORTHAKUR(R-9)
21	WP(C)/742/2020	NURUL ISLAM MIAH Versus THE STATE OF ASSAM AND 9 ORS	MR. SK S N MOHAMMAD MR. SK S N MOHAMMAD MR M H AHMED MR A IKBAL MR. G A CHOUDHURY	SC, ELEM. EDU MS. N PHUKAN, SC, ELEMENTARY EDU. DEPTT. (R-1 TO 7) MR B GOGOI, SC, FINANCE (R- 8 TO 10)
22	WITH WP(C)/692/2020	MONOWARA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR M H AHMED MR A IKBAL MR. G A CHOUDHURY	SC, ELEM. EDU
23	WP(C)/1324/2020	SUBHASH CHANDRA SAH AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, FINANCE
24	WITH WP(C)/1339/2020	MOHAN RAJBHAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, FINANCE

25	WITH WP(C)/1529/2020	ANJALEE ACHARJEE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, FINANCE
26	WP(C)/4859/2020	NILOTPAL BHATTACHARYA Versus THE STATE OF ASSAM AND 2 ORS	MS D D ROY MS. P R BARUAH MS. S.P. BARO	SC, AHSEC, (R-2&3) SC, SEC. EDU., (R-1) SC, SEBA
27	WP(C)/3430/2021	SOLEMAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MR A ALI MD Y ALI	SC, ELEM. EDU MR H DAS (r-5) MR. B C DEKA (r-5)
28	WP(C)/4160/2021	DHANADA DIHINGIA BARUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. R GOSWAMI MS. U BHATTACHARYYA MS. R DEVI	MR. R K D CHOUDHURY (R-4,5) MR D BHATTACHARYA (R-6) MR. B HUSSAIN (R-5) MR. J ABBAS (R-5) MR S A BARBHUYAN (R-5) SC, SEC. EDU. MRS. P KHATUN (R-5)
29	WP(C)/5121/2021 FIXED	SANKAR REANG Versus THE STATE OF ASSAM AND 9 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, SSA
30	WP(C)/7054/2021 FIXED	SAMEL TIRKEY Versus THE STATE OF ASSAM AND 8 ORS	G UDDIN MS ANNA K P MD H R AHMED M GOGOI MS. P ADHIKARI	GA, ASSAM SC, EDU SC, FINANCE
31	WP(C)/2329/2022 B/O	PHANI RAM KUMAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, RMSA GA, ASSAM MR S M T CHISTIE, SC, SEC. EDU. DEPTT. (R-1, 3 & 7) SC, SSA SC, FINANCE
32	WP(C)/2683/2022	SUKUR ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS. J GHOSH	SC, SEC. EDU. SC, FINANCE
	WITH I.A.(Civil)/1843/2022 in WP(C)/2683/2022	SUKUR ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. A K DAS	SC, FINANCE
33	WP(C)/7372/2022	MITHARAM DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. MANISH GOSWAMI MR R SINGHA MS S PATOWARY	SC, ELEM. EDU SC, SEBA (R-5)
34	WP(C)/5570/2023 CAVT. NO.09832/023,	NIBHA RANI BORO Versus THE STATE OF ASSAM AND 6 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR ARINDAM BARUAH	SC, ELEM. EDU GA, ASSAM MR. A DEKA FOR CAVEATOR
35	WP(C)/6209/2023 FIXED	MD. SAMIR ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU
36	WP(C)/400/2024	SMTI SUNITA KAKATI AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, SEC. EDU.
ORDERS				
37	Review.Pet./133/2022 PART-HEARD, FIXED	M/S SIANG ENTERPRISE Versus THE UNION OF INDIA AND 2 ORS.	A W AMAN MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MR T R SEN SAMIM RAHMAN	MR H GUPTA ASSTT.S.G.I.
38	Cont.Cas(C)/491/2019	ARABINDA KUMAR SARMA AND 23 ORS. Versus MONIMALA PHUKAN BORTHAKUR AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. S NEWAR MS. M K BROWN	MR. D SAIKIA (R-5) MR. K GOGOI (R-4,5)

39	Cont.Cas(C)/537/2022	NANDA NATH GAM Versus SMTI. SURANJANA SENAPATI	MR C GOSWAMI	MR. D SAIKIA MR. M R LASKAR MR B KAUSHIK
40	WP(C)/2271/2022	SMTI. NAVANITA GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. U DUTTA	SC, ELEM. EDU
41	Cont.Cas(C)/77/2023	PHULENDRA KALITA Versus MD. SHAH NAWAZ CHOUDHURY AND ANR	MR. A K DUTTA MR. B ZAMAN	MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MR. R MAZUMDAR MS N M SARMA (R-1)
42	Cont.Cas(C)/152/2023	MENAKA GIRI Versus DR. BIJOYA CHOUDHURY AND ANR	MR J PAYENG MS. C BARMAN MS A PAYENG MS K TAYE	SC, ELEM. EDU MR. D SAIKIA (r-2) MR S M T CHISTIE MR. S BORA (r-2) SC, SSA
43	Cont.Cas(C)/218/2023	SAJAL DAS Versus MS. MAMATA HOJAI, AES AND ANR	MR B MALAKAR	
44	Cont.Cas(C)/336/2023	BALICHERRA M E MADRASSA Versus SMTI SURANJANA SENAPATI, ACS	MR. A H M R CHOUDHURY	MR. D SAIKIA MR. A PHUKAN
45	WP(C)/6922/2023 B/O	HOZRAT ALI AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MS. B. HAZARIKA	SC, ELEM. EDU GA, ASSAM
46	Review.Pet./40/2024 CAVT. NO.01272/024, B/O, WITH WP(C)/298/2024 (D/O), WITH CAVT. 127/2024 (D/O)	MAZEDUL ISLAM @ MAZIDUL ISLAM Versus ABDUL KUDDUS AND 5 ORS.	MR. S HOQUE MR. M DEKA MS. E SIDDIQUI	GA, ASSAM MD. S ALOM MR. M S ALAM FOR CAVEATOR SC, EDU
47	Review.Pet./44/2024 WITH REVIEW PET. 13/2024(D/O)	RASIKAR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MS S AHMED MR. A K HANNAN	SC, SEC. EDU.
48	WP(C)/821/2024	HAM-AK COLLEGE OF HIGHER EDUCATION Versus THE STATE OF ASSAM AND 3 ORS	MR. A C BURAGOHAIN MR R SINGH MS. H BORAH S NATH	SC, HIGHER EDU SC, G U
49	WITH WP(C)/3782/2022	HAM AK RURAL DEVELOPMENT FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. P MAHANTA (R-4) MR. R B GOHAIN (r-4) MS P BORA (r-4) F. K. AHMED (r-4) SC, U G C SC, G U
50	WITH WP(C)/794/2023	HAM AK COLLEGE OF HIGHER EDUCATION Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MR. I ALAM, SC, NCTE (R-6) MR. M. B. CHOUDHURY, SC, SCERT, ASSAM (R-3) SC, G U
51	I.A.(Civil)/907/2024 FIXED in WP(C)/1095/2024 WITH WP(C)/1095/2024	MD. SAIFUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR. Z HAMMAD	GA, ASSAM DIKSHITA DEKA SC, SEC. EDU.
52	I.A.(Civil)/911/2024 in WP(C)/6892/2023 WITH WP(C)/6892/2023	JAHANGIR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS ARUP KUMAR SAHA Versus ANIL CH. ROY AND 6 ORS	MR. J KALITA DIKSHITA DEKA MR. I H LASKAR	GA, ASSAM SC, SEC. EDU. SC, ELEM. EDU MR J ABEDIN GA, ASSAM SC, FINANCE
		ANIL CHANDRA ROY Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, ELEM. EDU GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 01/04/2024

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1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
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9)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
10)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
11)	MR. K P PATHAK	22-03-2024	To	05-04-2024
12)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
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14)	MR D K MISHRA	01-04-2024	To	01-04-2024
15)	MR B PRASAD	01-04-2024	To	01-04-2024
16)	MR. M SARANIA	01-04-2024	To	03-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,1st April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./932/2024	MD. ANSARUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
MOTION			
2 AB/822/2024	ABDUL BATEN @ BATEN ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN	PP, ASSAM
ADMISSION			
3 WP(C)/3413/2018 FIXED	FAIZUL HOQUE LASKAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS C MEDHI MR. S NATH MR R DHAR MR. R A CHOUDHURY MR. R A MAJUMDAR	GA, ASSAM
4 WP(C)/321/2020	MADHURJYYA GOGOI Versus THE UNION OF INDIA AND 3 ORS	MR H BARUAH MR P P PHUKAN	GA, ASSAM MR. DEBABRAT CHUTIA ASSTT.S.G.I.
5 WP(C)/916/2020	RATAN BASUMATARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. M SARANIA MD. S U AHMED	MR. B K SEN (R-5&6) MS. M BHATTACHARJEE, ADDL. SR GA, ASSAM (R- 3,4) SC, BTC
6 WP(C)/5725/2020	SOFIKUL ISLAM AND 30 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS F INTAZ MR. M R Z CHOUDHURY	GA, ASSAM SC, REVENUE
7 WP(C)/2701/2021 FIXED	SUROJ HEMBROM Versus THE STATE OF ASSAM AND 5 ORS	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, REVENUE
8 WP(C)/2760/2021	AMZAD ALI AND ANR Versus THE GOVT OF ASSAM AND 7 ORS	MR. R ALI MR GIAS MR M Z SHAH MR M Z SHAH MS. S CHAKRABORTY	SC, PNRD GA, ASSAM
9 WP(C)/7253/2021 B/O	PUTUL NATH AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MUNIR MR. A GAYAN	GA, ASSAM SC, REVENUE
10 WP(C)/2829/2022 FIXED	ASHIT DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R TALUKDAR	GA, ASSAM MR. M KHAN (r-7) MS J AKTAR (r-7)

11	WP(C)/3864/2022	DHARAMPAL SATYAPAL LTD. AND ANR. Versus UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST MR H GUPTA MR H GUPTA ASSTT.S.G.I.
	WITH			
12	WP(C)/5195/2022	MANABENDRA DEB Versus UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST
	WITH			
13	WP(C)/5200/2022	BHARAT GOSWAMI Versus THE UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST
	WITH			
14	WP(C)/5399/2022	CHIRANJIB ROY CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST
15	WP(C)/4269/2022	M/S SHAARC PROJECTS LTD. AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. P N SHARMA	SC, GST MR. K GOGOI ASSTT.S.G.I. SC, FINANCE
16	WP(C)/6185/2022 CAVT. NO.10222/022,	ABDUS SUBUR AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR. J M A CHOUDHURY MR. K MOHAMMED	SC, CO OP GA, ASSAM MR. S BANIK MR. D. BORAH FOR CAVEATOR
	WITH			
17	WP(C)/2550/2022	ABDUS SUBUR AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
	WITH			
18	WP(C)/4014/2022	ABDUS SUBUR AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MR. J HANDIQUE, GA, ASSAM (R-3)
	WITH			
19	WP(C)/5898/2022 CAVT. NO. 08102/022,	ABDUS SUBUR AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR. K MOHAMMED	SC, CO OP GA, ASSAM MR. R A MAZUMDER (FOR CAVEATOR)
20	WP(C)/6888/2022	RAJ SINGHA AND 7 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. H. BURAGOHAIN MR H BORAH MS A DEVI MS. M BURAGOHAIN	GA, ASSAM MR. J K GOSWAMI, SC, AIDC (R-5) MR A KALITA, SC, INDUSTRIES AND COMMERCE DEPTT. MR. K GOGOI ASSTT.S.G.I.
21	WP(C)/7376/2022 FIXED	M/S JAMES WARREN TEA LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MS. J BORO MR J DAS	GA, ASSAM SC, REVENUE
22	WP(C)/7721/2022	DEEPAK DEBNATH AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. T A CHOUDHURY	GA, ASSAM SC, REVENUE

23	WP(C)/8110/2022 FIXED	GITANJALI MECH Versus THE STATE OF ASSAM AND 2 ORS	MR. M K BORO	MR B D DAS (R-3) MRS R DEKA (R-3) MS H TERANGPI, SC, EDUCATION MR R S RONGHANG, SC, KAAC B B HUSSAIN (R-3) SC, EDU SC, K A A C
24	WP(C)/8172/2022 FIXED	UMASHANKAR SHARMA Versus UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. A BHATTACHARYYA	MR. S K DEORI (R8) MR J LIKHA (R8) MS. SOMILA (R8) DY.S.G.I. SC, NHIDC SC, P H E
25	WP(C)/2662/2023	M/S NEW AGE PETCOKE PVT LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	MR A KALITA (R-1,2 AND 3) MR N KALITA(R-1,2 AND 3)
	WITH I.A.(Civil)/2394/2023 in WP(C)/2662/2023	M/S NEW AGE PETCOKE PVT LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	MR N KALITA SC, NRL
	WITH WP(C)/2273/2023	BRAHMAPUTRA CARBON LIMITED Versus NUMALIGARH REFINERY LIMITED AND 3 ORS	MR. K N CHOUDHURY MS. M DEVI MR. M DAS MR. A DAS	MR A KALITA (R-1,2,3) MR N KALITA SC, NRL
27	WITH WP(C)/2699/2023	M/S UPPER ASSAM PETROCOKE PVT. LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	MR A KALITA (R-1,2 AND 3) MR N KALITA (R-1,2 AND 3)
	WITH I.A.(Civil)/2382/2023 in WP(C)/2699/2023	M/S UPPER ASSAM PETROCOKE PVT. LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, NRL
28	WITH WP(C)/2702/2023	M/S INDIA CARBON LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	MR A KALITA (1,2 AND 3) MR N KALITA (1,2 AND 3)
	WITH I.A.(Civil)/2419/2023 in WP(C)/2702/2023	M/S INDIA CARBON LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, NRL
29	WITH WP(C)/2919/2023	M/S GUWAHATI CARBON LIMITED Versus NUMALIGARH REFINERY LIMITED AND 3 ORS	MR. K N CHOUDHURY MS. M DEVI MR. M DAS MR. A DAS	MR A KALITA (1,2 AND 3) MR N KALITA(1,2 AND 3) SC, NRL
30	WP(C)/2789/2023	TROILUKYA GOHAIN BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MR. A K GUPTA MR. R S MISHRA	GA, ASSAM SC, REVENUE
31	WP(C)/2889/2023	ABDUL MATALIB Versus THE STATE OF ASSAM AND 4 ORS	MR S DEWRI MR P SONOWAL MR A DEKA MR A DEKA	GA, ASSAM SC, REVENUE
32	WP(C)/2927/2023	JIYABUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR S DEWRI MR P SONOWAL MR A DEKA MR A DEKA	GA, ASSAM SC, REVENUE

33	WP(C)/3021/2023	ESTEEM BUS OWNERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. B P BORAH MR P J DUTTA MR H MAZUMDER	GA, ASSAM SC, TRANSPORT
34	WP(C)/3022/2023	RADHIKA KEMPRAI Versus THE UNION OF INDIA AND 3 ORS.	MS B DEVI MR. A K BORA	SC, NHAI DY.S.G.I. SC, N C HILLS
35	WP(C)/3413/2023	BABBAN CHAUHAN Versus THE STATE OF ASSAM AND 4 ORS	MR R S CHAUHAN	GA, ASSAM
36	WP(C)/3569/2023	SANPREET SINGH KOHLI AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	GA, ASSAM SC, GAD SC, REVENUE
37	WP(C)/7052/2023	UMA KANTA BORAH AND ANR Versus THE UNION OF INDIA AND 6 ORS.	MS N DEKA MR SAURADEEP DEY	GA, ASSAM MR H GUPTA DY.S.G.I. SC, PGCILTD. SC, REVENUE

BAIL HEARING (BA)

38	Bail Appln./854/2024 FIXED	MONSUR ALI Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM MR A ISLAM	PP, ASSAM
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ORDERS

39	WP(C)/5419/2015	DINESH KALITA and 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M A SHEIKH MR A KALITA MR.S RAHMAN MS. M BHARALI	GA, ASSAM(R1-5) MR. R BORPUJARI, SC, REVENUE DEPARTMENT
	WITH I.A.(Civil)/682/2024 in WP(C)/5419/2015	ON THE DEATH OF DINESH KALITA HIS LEGAL HEIRS KANIKA KALITA and ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M A SHEIKH MR A KALITA MS. M BHARALI	SC, REVENUE
40	WP(C)/5861/2015	MD. KHALIL AHMED TALUKDAR and 80 ORS Versus THE STATE OF ASSAM and 5 ORS,	MR.D GOGOI MR.S BORTHAKUR MR.P K BORA	GA, ASSAM(R1-3) MRS.V L SINGHSC,PWDNH.andBld.R-4and5 SC, PWD (ROADS)(R3 & 4)
41	WP(C)/5088/2016	HASMAT ALI and ANR Versus THE STATE OF ASSAM AND 11 ORS	DR.B AHMED MR.A ROSHID MR.M HUSSAIN MR.A K AZAD	GA, ASSAMR1-7
42	WP(C)/4177/2021	TCI SUPPLY CHAIN SOLUTIONS Versus THE UNION OF INDIA AND 11 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	GA, ASSAM MR I RAFIQUE (R-11) MS. M MEDHI (R-11) ASSTT.S.G.I. SC, RAILWAY
43	WITH WP(C)/4199/2021	MARTIN LOGESTICS Versus THE UNION OF INDIA AND 8 ORS	MR. R P HAZARIKA TUN RAJKHOWA MR M J DEURI	GA, ASSAM MR I RAFIQUE (R-10) MR. M K SHARMA (R-6) MR. C K S BARUAH MS. M MEDHI (R-10) ASSTT.S.G.I. SC, RAILWAY
44	WITH WP(C)/4204/2021	TCI SUPPLY CHAIN SOLUTIONS Versus THE UNION OF INDIA AND 14 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR T MEELEE MR D DAS U PRASAD	GA, ASSAM SC, TRANSPORT SC, RAILWAY
45	Cont.Cas(C)/226/2022	SMTI. BHAGYABATI TUMUNG AND 12 ORS Versus GAURI SANKAR DAS, ACS AND ANR	MR I HAQUE	MR D KALITA (R-2) MR. D NATH (R-2)
46	WP(C)/4472/2022	MD. SOFIQUL ISLAM Versus THE UNION OF INDIA AND 10 ORS	MR. A K DAS MR. M J GOGOI N. SARMA	GA, ASSAM SC, NHAI MR. A K DUTTA ASSTT.S.G.I. SC, REVENUE

47	MC/25/2023 WITH WP(C)/1452/2012 (D/O) in WP(C)/1452/2012	SMT. LAXMI MALAKAR and 4 ORS. Versus STATE OF ASSAM and 4 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, REVENUE
48	Cont.Cas(C)/145/2023	ZEETENDRA SALAI Versus MEGHA NIDHI DAHAL	MR SAURADEEP DEY MR P H KONWAR	MR. D SAIKIA (r-1) MR. S BORA (r-1)
49	Cont.Cas(C)/179/2023	SHAHIDUR RAHMAN Versus NARAYAN KONWAR AND 3 ORS	MR. S K DAS MR R KARIM	MR. S K TALUKDAR (R-1) MR G BORDOLOI (R-3,4) MS. J BURAGOHAIN (R-3,4) MR. A METO (R-3,4)
50	Cont.Cas(C)/293/2023 FIXED	AMIRUN BEGUM Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL MR M KHAN	MR. D SAIKIA (R-1) MS. K PHUKAN (R-2) MR. R BORPUJARI (R-1) MS G HAZARIKA (R-1)
51	I.A.(Civil)/2386/2023 in WP(C)/930/2023	ASSAM HILLS SMALL INDUSTRIES DEVELOPMENT CORPORATION LTD. Versus ASHOK GUPTA AND 2 ORS.	MR. B K BHAGAWATI	GA, ASSAM MR. B D DEKA
	WITH WP(C)/930/2023	ASHOK GUPTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	GA, ASSAM MR. B K BHAGAWATI (r-3) MS H TERANGPI (r-3)
52	I.A.(Civil)/2535/2023 in Cont.Cas(C)/758/2022	MANJU DAIMARI, Versus AKASH DEEP AND ANR	MR R DHAR MR B C MUCHAHARY	
	WITH Cont.Cas(C)/758/2022	MANJU DAIMARI Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
53	I.A.(Civil)/2702/2023 in Cont.Cas(C)/773/2022	BAKUL CHANDRA BRAHMA Versus AKASH DEEP AND ANR.	MR R DHAR MR B C MUCHAHARY	
	WITH Cont.Cas(C)/773/2022	BAKUL CHANDRA BRAHMA Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA MR P NAYAK MR. R K MUSHAHARY
54	WP(C)/4552/2023	THE AHAN TARANITHOI, HAUNASANG, APOKPA MARUP Versus THE UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, ELEM. EDU GA, ASSAM MR. B CHAKRAVARTY (R-1,2) MR S BORTHAKUR MR H P NEPAL DY.S.G.I.
55	I.A.(Civil)/441/2024 in Review.Pet./1399/2024	DELBAR ALI AND 6 ORS Versus THE STATE OF ASSAM AND ORS	MR. S A AHMED MR. F A AHMED C S KAMTHONG MRS. A KHANAM	GA, ASSAM SC, REVENUE
	WITH Review.Pet./1399/2024 (Filing Number)	DELBAR ALI AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS (A)	MR. S A AHMED	
56	WP(C)/466/2024 FIXED	PEOPLE FOR THE EHICAL TREATMENT OF ANIMALS (PETA) INDIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM
	WITH WP(C)/468/2024	PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS PETA INDIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM
HEARING				
58	WP(C)/6260/2016 FIXED	SMT. SASHI JAIN Versus THE STATE OF ASSAM AND 8 ORS	MR A TEWARI MS.U HAZARIKA	GA, ASSAM MR R BORAH ()SC, REVENUE DEPT.

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LEAVE NOTE OF ADVOCATES FOR 01/04/2024

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1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
6)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
7)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
8)	MR. B NATH	22-03-2024	To	05-04-2024
9)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
10)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
11)	MR. K P PATHAK	22-03-2024	To	05-04-2024
12)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
13)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
14)	MR D K MISHRA	01-04-2024	To	01-04-2024
15)	MR B PRASAD	01-04-2024	To	01-04-2024
16)	MR. M SARANIA	01-04-2024	To	03-04-2024